

**Central Administrative Tribunal
Ernakulam Bench**

(1) OA No.180/00970/2017: (2) OA No.180/00971/2017: (3) OA No.180/00972/2017: (4) OA No.180/00977/2017: (5) OA No.180/00978/2017: (6) OA No.180/00979/2017: (7) OA No.180/00980/2017: (8) OA No.180/00981/2017: (9) OA No.180/00982/2017: (10) OA No.180/00986/2017: (11) OA No.180/00987/2017: (12) OA No.180/00988/2017: (13) OA No.180/00991/2017: (14) OA No.180/00992/2017 (15) OA No.180/00993/2017: (16) OA No.180/00997/2017: (17) OA No.180/00998/2017: (18) OA No.180/00999/2017: (19) OA No.180/01000/2017: (20) OA No.180/01005/2017: (21) OA No.180/01006/2017: (22) OA No.180/01007/2017: (23) OA No.180/01008/2017: (24) OA No.180/01010/2017: (25) OA No.180/01011/2017: (26) OA No.180/01012/2017: (27) OA No.180/01013/2017: (28) OA No.180/01014/2017: (29) OA No.180/01015/2017: (30) OA No.180/01016/2017: (31) OA No.180/01018/2017: (32) OA No.180/01019/2017: (33) OA No.180/01021/2017: (34) OA No.180/01022/2017: (35) OA No.180/01023/2017: (36) OA No.180/01024/2017: (37) OA No.180/01025/2017: (38) OA No.180/01026/2017: (39) OA No.180/01027/2017: (40) OA No.180/01028/2017: (41) OA No.180/01030/2017: (42) OA No.180/00067/2018: (43) OA No.180/00068/2018: (44) OA No.180/00069/2018: (45) OA No.180/00071/2018: (46) OA No.180/00072/2018: (47) OA No.180/00073/2018: (48) OA No.180/00074/2018: (49) OA No.180/00076/2018: (50) OA No.180/00080/2018: (51) OA No.180/00082/2018: (52) OA No.180/00083/2018: (53) OA No.180/00084/2018: (54) OA No.180/00085/2018: (55) OA No.180/00086/2018: (56) OA No.180/00087/2018: (57) OA No.180/00089/2018: (58) OA No.180/00090/2018: (59) OA No.180/00091/2018: (60) OA No.180/00092/2018: (61) OA No.180/00093/2018: (62) OA No.180/00094/2018: (63) OA No.180/00095/2018: (64) OA No.180/00096/2018: (65) OA No.180/00097/2018: (66) OA No.180/00098/2018: (67) OA No.180/00099/2018: (68) OA No.180/00100/2018: (69) OA No.180/00101/2018: (70) OA No.180/00102/2018: (71) OA No.180/00103/2018: (72) OA No.180/00104/2018: (73) OA No.180/00105/2018: (74) OA No.180/00106/2018: (75) OA No.180/00109/2018: (76) OA No.180/00110/2018: (77) OA No.180/00111/2018: (78) OA No.180/00113/2018: (79) OA No.180/00117/2018: (80) OA No.180/00118/2018: (81) OA No.180/00119/2018: (82) OA No.180/00120/2018: (83) OA No.180/00121/2018: (84) OA No.180/00122/2018: (85) OA No.180/00129/2018: (86) OA No.180/00130/2018: (87) OA No.180/00131/2018: (88) OA No.180/00133/2018:

Wednesday, this the 19th day of December, 2018

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Hon'ble Mr.Ashish Kalia, Judicial Member

1. OA No.180/970/2017:

Jyothis Chandra, aged 35 years
S/o V.N.Sukumaran
Staff Nurse, ESIC Hospital,
Asramam, Kollam-691 002.

Applicant

[Advocate: Mr.CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi.
3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

2. OA No.180/971/2017:

Nandu K.V, aged 30 years
S/o K.V.Narayanan
Staff Nurse, ESIC Hospital,
Asramam, Kollam-691 002.

Applicant

[Advocate: Mr.CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi.

3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

3. **OA No.180/972/2017:**

Ambu R.Sasankan, aged 31 years
S/o R.Sasankan
Staff Nurse, ESIC Hospital,
Asramam, Kollam-691 002.

Applicant

[Advocate: Mr.CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi.
3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

4. **OA No.180/977/2017:**

Suma A.S., aged 30 years
W/o Shanil Kumar K.,
Shanil Bhavan, Shooranad South,
Kakkakunnu P.O., Kollam
Staff Nurse, ESIC Ezhukone, Kollam.

Applicant

[Advocate: Mr.K.T.Shyam Kumar]

versus

1. The Director General
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.

2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 012.
4. The Medical Superintendent
ESIC Model Hospital
Asramam, Kollam-691 012.

Respondents

[Advocate: Mr.Sandesh Raja]

5. OA No.180/978/2017:

Anju Ravi, aged 29 years
W/o Nishanth
Staff Nurse, ESIC Hospital,
Ezhukone, Kollam-691 505.

Applicant

[Advocate: Mr.CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001
3. Medical Superintendent
ESIC Hospital, Ezhukone
Kollam District-691 505.
4. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

6. OA No.180/979/2017:

Sagitha S., aged 31 years
W/o Sujith Sudevan
Mudiyilazhikath Housem
Thrippalazhikam P.O., Kudara,

Kollam District.
Staff Nurse, ESIC Ezhukone,
Kollam-691 002.

Applicant

[Advocate: Mr.K.T.Shyam Kumar]

versus

1. The Director General
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office,
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 012.
4. The Medical Superintendent
ESIC Model Hospital, Asramam
Kollam -691 012.

Respondents

[Advocate: Mr.Sandesh Raja]

7. OA No.180/980/2017:

Anoop S. Pillai, aged 30 years
S/o Sivan Pillai,
Residing at Santhi Bhavan,
Edayaranmula West P.O.,
Kozhenchery Taluk, Pathanamthitta-689 532.
Staff Nurse, ESIC Ezhukone,
Kollam.

Applicant

[Advocate: Mr.K.T.Shyam Kumar]

versus

1. The Director General
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office

Panchadeep Bhavan, CIG Marg
New Delhi-110 001.

3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 012.

4. The Medical Superintendent
ESIC Model Hospital
Asramam, Kollam-691 012.

Respondents

[Advocate: Mr.Sandesh Raja]

8. **OA No.180/981/2017:**

Yaseena Beevi M., aged 36 years
W/o Royi A.M.,
Residing at Thenmeyil House,
Cheriyavilanalloor P.O.,
Kollam-691 516.
Staff Nurse, ESIC Ezhukone,
Kollam.

Applicant

[Advocate: Mr.K.T.Shyam Kumar]

versus

1. The Director General
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.

2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.

3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 012.

4. The Medical Superintendent
ESIC Model Hospital
Asramam, Kollam-691 012.

Respondents

[Advocate: Mr.Sandesh Raja]

9. **OA No.180/982/2017:**

Pradeep S.,
Staff Nurse, ESIC Hospital
Asramam, Kollam.

Residing at “Vanattu House”
Monappally P.O., Karunagappally,
Kollam District.

Applicant

[Advocate: Mr.M.V.Thamban]

versus

1. The Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002 represented by its
Director General.
2. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
3. The Deputy Director General
ESIC, Panchadeep Bhavan
C.I.G. Marg, New Delhi-110 002
4. The Medical Superintendent
ESIC Medical College and Hospital
Gulbarga, Karnataka-585 105.
5. The Medical Superintendent
ESIC Hospital
Asramam, Kollam-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

10. **OA No.180/986/2017:**

Vijimol Abraham, aged 30 years
Residing at Mamai Purayidam
C.S.Nagar-25, Kollam Cutchery P.O.,
Kollam, Kerala-691 013.
Staff Nurse, ESIC Hospital
Asramam, Kollam.

Applicant

[Advocate: Mr.M.A.Jinsamol]

versus

1. The Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002 represented by its
Director General.

2. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
3. The Deputy Director General
ESIC, Panchadeep Bhavan
C.I.G. Marg, New Delhi-110 002
4. The Medical Superintendent
ESIC Medical College and Hospital
Gulbarga, Karnataka-585 105.
5. The Medical Superintendent
ESIC Hospital
Asramam, Kollam-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

11. **OA No.180/987/2017:**

Veena S., aged 31 years
Staff Nurse, ESIC Hospital,
Asramam, Kollam-691 002.

Applicant

[Advocate: Mr.CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi - 110 001.
3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

12. **OA No.180/988/2017:**

Soumya Soman, aged 31 years
Staff Nurse, ESIC Hospital,
Asramam, Kollam-691 002.

Applicant

[Advocate: Mr.CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

13. **OA No.180/991/2017:**

Prasanth S., aged 32 years
S/o K.Soman Nair
Pournami, Sarkara, Chirayankeezhu P.O.
Thiruvananthapuram-695 304.
Staff Nurse, ESIC Ashramam, Kollam.

Applicant

[Advocate: Mr.K.T.Shyam Kumar]

versus

1. The Director General
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 012.
4. The Medical Superintendent
ESIC Model Hospital
Asramam, Kollam-691 012.

Respondents

[Advocate: Mr.Sandesh Raja]

14. OA No.180/992/2017:

Anoop A., aged 30 years
 S/o Asokan Ansari S.,
 Parayil Puthan Veedu, Valikonam
 Thonnakkal P.O.,
 Thiruvananthapuram- 695 317.
 Staff Nurse, ESIC, Ashramam, Kollam.

Applicant

[Advocate: Mr.K.T.Shyam Kumar]

versus

1. The Director General
 Employees' State Insurance Corporation
 Headquarters' Office
 Panchadeep Bhavan, CIG Marg,
 New Delhi-110 001.
2. The Deputy Director
 Employees' State Insurance Corporation
 Headquarters' Office
 Panchadeep Bhavan, CIG Marg
 New Delhi-110 001.
3. The Deputy Director (Administration)
 ESIC, Asramam, Kollam-691 012.
4. The Medical Superintendent
 ESIC Model Hospital
 Asramam, Kollam-691 012.

Respondents

[Advocate: Mr.Sandesh Raja]

15. OA No.180/993/2017:

Fanza F, aged 31 years
 W/o Anvar P.,
 Residing at Pullanjukonam, Ukkonam,
 Chadayamangalam P.O.,
 Kollam District.
 Staff Nurse, ESIC, Ezhukone, Kollam.

Applicant

[Advocate: Mr.K.T.Shyam Kumar]

versus

1. The Director General
 Employees' State Insurance Corporation
 Headquarters' Office

Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.

- 2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
- 3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 002.
- 4. The Medical Superintendent
ESIC Model Hospital
Asramam, Kollam-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

16. **OA No.180/997/2017:**

Shine Stephen, aged 31 years
S/o Stephen,
Residing at The Nest, Olathanni
Neyyattinkara P.O.,
Staff Nurse, ESIC, Ashramam, Kollam.

Applicant

[Advocate: Mr.K.T.Shyam Kumar]

versus

- 1. The Director General
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
- 2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
- 3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 002.
- 4. The Medical Superintendent
ESIC Model Hospital
Asramam, Kollam-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

17. OA No.180/998/2017:

Akhil P., aged 29 years
 S/o P.K.Purushan,
 Puthenkudi House, Koovapady P.O.
 Ernakulam District.
 Staff Nurse, ESIC, Ezhukone,
 Kollam, presently working as
 Staff Nurse, Udyogamandal, Ernakulam.

Applicant

[Advocate: Mr.K.T.Shyam Kumar]

versus

1. The Director General
 Employees' State Insurance Corporation
 Headquarters' Office
 Panchadeep Bhavan, CIG Marg,
 New Delhi-110 001.
2. The Deputy Director
 Employees' State Insurance Corporation
 Headquarters' Office
 Panchadeep Bhavan, CIG Marg
 New Delhi-110 001.
3. The Deputy Director (Administration)
 ESIC, Asramam, Kollam-691 002.
4. The Medical Superintendent
 ESIC Model Hospital
 Asramam, Kollam-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

18. OA No.180/999/2017:

Vishnu T.P., aged 30 years
 S/o T.P.Haridasan
 Rose Villa, Cheerenkavu, Ezhukone P.O.,
 Kollam – 691 575.
 Staff Nurse, ESIC, Ezhukone, Kollam.

Applicant

[Advocate: Mr.K.T.Shyam Kumar]

versus

1. The Director General
 Employees' State Insurance Corporation
 Headquarters' Office

Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.

- 2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
- 3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 002.
- 4. The Medical Superintendent
ESIC Model Hospital
Asramam, Kollam-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

19. **OA No.180/1000/2017:**

Mayadevi U.R., aged 30 years
W/o Satheesh
Residing at Nadayil Padayattathil, Thottuva
Anayadi P.O., Pathanamthitta District
Staff Nurse, ESIC, Ezhukone, Kollam.

Applicant

[Advocate: Mr.K.T.Shyam Kumar]

versus

- 1. The Director General
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
- 2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
- 3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 002.
- 4. The Medical Superintendent
ESIC Model Hospital
Asramam, Kollam-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

20. OA No.180/1005/2017:

Anju P.V., aged 30 years
W/o Arundas
Staff Nurse, ESIC Hospital, Asramam
Kollam District-691 002.

Applicant

[Advocate: Mr.T.C.Govindaswamy]

versus

1. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. The Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

21. OA No.180/1006/2017:

Joby C.J., aged 32 years
S/o C.L.Jose
Staff Nurse, ESIC Hospital, Asramam
Kollam District-691 002.

Applicant

[Advocate: Mr. CSG Nair]

versus

1. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. The Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

22. **OA No.180/1007/2017:**

Rasheed T.,
Staff Nurse, ESIC Model Hospital,
Asramam, Kollam District-691 002.
Residing at Thamarassery House,
Kunnakkavu PO, Elamkulam
Malappuram-679 340.

Applicant

[Advocate: Mr.P.Ramakrishnan]

versus

1. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
2. The Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

23. **OA No.180/1008/2017:**

Vipin Mathew
Staff Nurse, ESIC Model Hospital,
Asramam, Kollam District-691 002.
Residing at Kanjiramoottil House,
Mananthavady, Cherupuzha
Wayanad.

Applicant

[Advocate: Mr.P.Ramakrishnan]

versus

1. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
2. The Deputy Director
Employees' State Insurance Corporation

Panchadeep Bhavan, CIG Marg
New Delhi-110 002.

- 3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

24. **OA No.180/1010/2017:**

Baiju P.K.
Staff Nurse, ESIC Model Hospital,
Asramam, Kollam District-691 002.
Residing at Yogi Madam,
Udinur Central, Udinuur PO
Kasaragod-671 310.

Applicant

[Advocate: Mr. P.Ramakrishnan]

versus

- 1. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
- 2. The Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
- 3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

25. **OA No.180/1011/2017:**

Krishob K.M.
Staff Nurse, ESIC Model Hospital,
Asramam, Kollam District-691 002.
Residing at Kizhakke Melethadathil House,
Karanthur P.O., Kozhikode-673 571.

Applicant

[Advocate: Mr. Elvin Peter P.J.]

versus

1. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
2. The Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

26. OA No.180/1012/2017:

Sivaprasad Unni G.
Staff Nurse, ESIC Model Hospital,
Asramam, Kollam District-691 002.
Residing at Perumpillil, Kollikkad,
Kothamangalam PO, Ernakulam-686 691.

Applicant

[Advocate: Mr. T.C.Govindaswamy]

versus

1. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
2. The Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

27. OA No.180/1013/2017:

Jithin Gangadharan K,
Staff Nurse, ESIC Model Hospital,
Asramam, Kollam District-691 002.
Residing at Ganga, Kavithazham,

Moozhikkal Viruppil
Chelavoor PO, Kozhikode-673 571

Applicant

[Advocate: Mr.P.Ramakrishnan]

versus

- 1. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
- 2. The Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
- 3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

28. **OA No.180/1014/2017:**

Shine M,
Staff Nurse, ESIC Model Hospital,
Asramam, Kollam-691 002.
Residing at Silver Star,
Nedungolam PO
Kollam-691 334.

Applicant

[Advocate: Mr.P.Ramakrishnan]

versus

- 1. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
- 2. The Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
- 3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

29. OA No.180/1015/2017:

Muhammed Sanu T.S.,
 Staff Nurse, ESIC Model Hospital,
 Asramam, Kollam-691 002.
 Residing at Thellikunnel House,
 Edavetty PO, Marthoma Gate
 Thodupuzha, Idukki-685 588.

Applicant

[Advocate: Mr.P.Ramakrishnan]

versus

1. The Director General
 Employees' State Insurance Corporation
 Panchadeep Bhavan, CIG Marg,
 New Delhi-110 002.
2. The Deputy Director
 Employees' State Insurance Corporation
 Panchadeep Bhavan, CIG Marg
 New Delhi-110 002.
3. The Medical Superintendent
 ESIC Hospital, Asramam
 Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

30. OA No.180/1016/2017:

Sahina K., aged 31 years
 W/o Sudheer Ahamed
 Staff Nurse, ESIC Hospital,
 Asramam, Kollam.
 Residing at Kodassery House
 Valambore PO, Perinthalmanna
 Malappuram.

Applicant

[Advocate: Mr.R.Sreeraj]

versus

1. Director General
 Employees' State Insurance Corporation
 Panchadeep Bhavan, CIG Marg,
 New Delhi-110 001.
2. Deputy Director
 Employees' State Insurance Corporation

Panchadeep Bhavan, CIG Marg
New Delhi-110 001.

3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

31. **OA No.180/1018/2017:**

Arjun N.,
Staff Nurse, ESIC Model Hospital,
Asramam, Kollam.
Now on temporary diversion at SMC,
Thrissur, residing at Nechikkuth,
Eranthode, Angadippuram, Valambur PO,
Malappuram-679 325.

Applicant

[Advocate: Mr.T.C.Govindaswamy]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

32. **OA No.180/1019/2017:**

Chandralekha C., aged 34 years,
W/o Shelju O.,
Staff Nurse, ESIC Hospital,
Asramam, Kollam.
Residing at Shelju Nivas,
Asramam PO, Kollam.

Applicant

[Advocate: Mr.R.Sreeraj]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

33. OA No.180/1021/2017:

Jeesha M Francis, aged 31 years,
W/o Vergin GS,
Staff Nurse, ESIC Hospital,
Asramam, Kollam.
Residing at NM Bhavan, Venkulam
Nellimoodu PO, Trivandrum.

Applicant

[Advocate: Mr.R.Sreeraj]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. The Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

34. OA No.180/1022/2017:

Sumi Ramachandran, aged 31 years,
W/o Akhil Parappuram,
Staff Nurse, ESIC Hospital,

Asramam, Kollam District-683 501.

Applicant

[Advocate: Mr.CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-683 501.

Respondents

[Advocate: Mr.Sandesh Raja]

35. OA No.180/1023/2017:

Asha R.Chandran, aged 32 years,
W/o Sushand S.,
Staff Nurse, ESIC Hospital,
Asramam, Kollam District-691 002.

Applicant

[Advocate: Mr.CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-683 501.

Respondents

[Advocate: Mr.Sandesh Raja]

36. **OA No.180/1024/2017:**

Dhidhin Kasyap, aged 30 years,
S/o M.V.Damodaran,
Staff Nurse, SMC Kerala (Earlier ESIC
Hospital, Parippally, Kollam)
Residing at Gokulam, Near ESIC Hospital,
Asramam, Kollam.

Applicant

[Advocate: Mr.R.Sreeraj]

versus

- 1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
- 2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
- 3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

37. **OA No.180/1025/2017:**

K. Vinod Kumar, aged 45 years,
S/o M. Krishnan,
Staff Nurse, ESIC Hospital,
Asramam, Kollam.
Residing at Kandathil House,
Mullakeri, Vadakkumthala (via)
Panmana PO, Chavara,
Karunagappally, Kollam-691 583.

Applicant

[Advocate: Mr.R.Sreeraj]

versus

- 1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
- 2. Deputy Director
Employees' State Insurance Corporation

Panchadeep Bhavan, CIG Marg
New Delhi-110 001.

3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

38. **OA No.180/1026/2017:**

Sibin M.B, aged 33 years,
S/o M.A.Basheer,
Staff Nurse, ESIC Hospital,
Asramam, Kollam District-691 002.

Applicant

[Advocate: Mr.CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

39. **OA No.180/1027/2017:**

Sanacy Mohan, aged 32 years,
W/o Suneesh K.R.,
Staff Nurse, ESIC Hospital,
Asramam, Kollam District-691 505.

Applicant

[Advocate: Mr.CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.

- 2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.

- 3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

40. **OA No.180/1028/2017:**

Sandhya V.S, aged 30 years,
W/o Premkumar M.K.,
Staff Nurse, ESIC Hospital,
Asramam, Kollam.
Residing at Gokulam, Near ESIC Hospital
asramam, Kollam

Applicant

[Advocate: Mr.R.Sreeraj]

versus

- 1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
- 2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
- 3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

41. **OA No.180/1030/2017:**

Akhilesh A, aged 31 years,
S/o Ashokarajan K.,
Staff Nurse, ESIC Hospital,
Asramam, Kollam.
Residing at Karthika, NWRA-143 A,
Mundakkad West, Kollam.

Applicant

[Advocate: Mr.R.Sreeraj]

versus

- 1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
- 2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
- 3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

42. **OA No.180/00067/2018:**

Bincy T. Grace, aged 39 years,
W/o Joby Joseph,
Staff Nurse, ESIC Hospital,
Udyogamandal.
Residing at Varambel House, Temple Canal Road,
U.C.College P.O., Aluva.

Applicant

[Advocate: Mr.Martin G.Thottan]

versus

- 1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
- 2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
- 3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

43. **OA No.180/00068/2018:**

Linu Augustine, aged 31 years,
S/o T.A.Augustine,
Staff Nurse, ESIC Hospital,

Udyogamandal.
Residing at Thadathil House,
Vandamottom P.O., Thodupuzha.

Applicant

[Advocate: Mr.Martin G.Thottan]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. Medical Superintendent
ESIC Hospital, Asramam
Kollam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

44. OA No.180/00069/2018:

Mohammed A, aged 32 years,
S/o Hussain,
Staff Nurse, ESIC Hospital,
Udyogamandal.
Residing at Areekkat House,
Thozhuvannur P.O., Valanchery
Malappuram.

Applicant

[Advocate: Mr.Martin G.Thottan]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 001.
3. Medical Superintendent
ESIC Hospital, Udyogamandal,
Ernakulam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

45. **OA No.180/00071/2018:**

Renju Sebastian
10 A, Eriathara House
Konthuruthy, Thevara P.O.
Ernakulam District
Kerala, PIN 692 013.
Presently working as Staff Nurse,
ESIC, Udyogamandal, Eloor
Ernakulam-683 501.

Applicant

[Advocate: M/s Vakkanal & Vakkanal]

versus

1. Employees' State Insurance Corporation
represented by Deputy Director
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
2. Deputy Director Administration
Employees' State Insurance Corporation Hospital
Ezhukone, Kollam-691 505
Kerala.

Respondents

[Advocate: Mr.Sandesh Raja for Mr.T.V.Ajayakumar]

46. **OA No.180/00072/2018:**

Jayamol George, aged 43 years
W/o Shibu Sebastian
Staff Nurse, ESIC Hospital
Udyogamandal, Ernakulam District-683 501.

Applicant

[Advocate: Mr.CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi.
2. Deputy Director
Employees' State Insurance Corporation Hospital
Panchadeep Bhavan, CIG Marg,
New Delhi.

3. Medical Superintendent
ESIC Hospital,
Udyogamandal
Ernakulam District-683 501.

4. Medical Superintendent
ESIC Hospital
Asramam, Kollam-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

47. **OA No.180/00073/2018:**

Jemy Jose C., aged 31 years
W/o Jencin O.S.
Staff Nurse, ESIC Hospital
Udyogamandal, Ernakulam.
Residing at Paduvathil House,
Muppathadam, Aluva-683 110

Applicant

[Advocate: Mr.Vishnu S.Chempazhanthiyil]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.

2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.

3. Medical Superintendent
ESIC Hospital,
Udyogamandal
Ernakulam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

48. **OA No.180/00074/2018:**

Sajitha C.S., aged 30 years
W/o Seefan T.R..
Staff Nurse, ESIC Hospital
Udyogamandal,
Residing at Thriprayar House
Aiswarya Nagar, Poothole P.O.
Thrissur-680 004.

Applicant

[Advocate: Mr.Vishnu S.Chempazhanthiyil]

versus

- 1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
- 2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
- 3. Medical Superintendent
ESIC Hospital,
Udyogamandal
Ernakulam District-691 002.

Respondents

[Advocate: Mr.T.V.Ajayakumar]

49. **OA No.180/00076/2018:**

Divyamol P.D., aged 30 years
W/o Bipin T.C.
Staff Nurse, ESIC Hospital
Udyogamandal.
Residing at Thazhathu Vilayil House
Peramangalam, Thrissur-680 545.

Applicant

[Advocate: Mr.Vishnu S.Chempazhanthiyil]

versus

- 1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
- 2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 001.
- 3. Medical Superintendent
ESIC Hospital,
Udyogamandal
Ernakulam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

50. OA No.180/00080/2018:

Mariya Jose, aged 29 years
 W/o Aby Tom
 Staff Nurse, ESIC Hospital
 Udyogamandal.
 Residing at Aikara House
 Meluha Enclave, West Kadungallur
 Aluva-683 110.

Applicant

[Advocate: Mr.Vishnu S.Chempazhanthiyil]

versus

1. Director General
 Employees' State Insurance Corporation
 Panchadeep Bhavan, CIG Marg,
 New Delhi-110 001.
2. Deputy Director
 Employees' State Insurance Corporation
 Panchadeep Bhavan, CIG Marg,
 New Delhi-110 001.
3. Medical Superintendent
 ESIC Hospital,
 Udyogamandal
 Ernakulam District-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

51. OA No.180/00082/2018:

Seema Stephan, aged 34 years
 W/o Lazar Francis
 Staff Nurse, ESIC Model and Super Specialty Hospital
 Asramam, Kollam District.
 Residing at Zion 4, Friends Nagar-I,
 Punnathala, Thangassery
 Kollam District.

Applicant

[Advocate: Mr. K.P.Harish]

versus

1. Director General
 Employees' State Insurance Corporation
 Headquarters' Office, Panchadeep Bhavan,
 CIG Marg, New Delhi-110 002.

2. Deputy Director
Employees' State Insurance Corporation
Headquarters' Office, Panchadeep Bhavan,
CIG Marg, New Delhi-110 002.

3. The Medical Superintendent
ESIC Model and Super Specialty Hospital,
Asramam, Kollam District-691 001.

Respondents

[Advocate: Mr.Sandesh Raja]

52. OA No.180/00083/2018:

Anish Kumar J, aged 34 years
S/o N.B.Jayakumar
Staff Nurse, ESIC Model and Super Specialty Hospital
Asramam, Kollam District.
Residing at Usha Nivas, Attuvaranbu,
Aniyara P.O., Thiruvananthapuram.

Applicant

[Advocate: Mr. K.P.Harish]

versus

1. Director General
Employees' State Insurance Corporation
Headquarters' Office, Panchadeep Bhavan,
CIG Marg, New Delhi-110 002.
2. Deputy Director
Employees' State Insurance Corporation
Headquarters' Office, Panchadeep Bhavan,
CIG Marg, New Delhi-110 002.
3. The Medical Superintendent
ESIC Model and Super Specialty Hospital,
Asramam, Kollam District-691 001.

Respondents

[Advocate: Mr.Sandesh Raja]

53. OA No.180/00084/2018:

Sailal K.S., aged 30 years
S/o Sasidharan
Staff Nurse, ESIC Hospital
Udyogamandal, Ernakulam District-683 501.

Applicant

[Advocate: Mr. CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan,
CIG Marg, New Delhi-110 002.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan,
CIG Marg, New Delhi-110 002.
3. Medical Superintendent
ESIC Hospital, Udyogamandal,
Ernakulam District-683 501.
4. Medical Superintendent
ESIC Hospital, Asramam,
Kollam District-683 501.

Respondents

[Advocate: Mr.Sandesh Raja]

54. OA No.180/00085/2018:

Jissamol Kuruvilla, aged 36 years
W/o Liju P.John
Staff Nurse, ESIC Hospital
Ezhukone, Kollam District-691 505.

Applicant

[Advocate: Mr. CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan,
CIG Marg, New Delhi-110 002.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan,
CIG Marg, New Delhi-110 002.
3. Medical Superintendent
ESIC Hospital, Ezhukone,
Kollam District-691 505.
4. Medical Superintendent
ESIC Hospital, Asramam,
Kollam -691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

55. OA No.180/00086/2018:

Jose John, aged 34 years
 S/o John K
 Staff Nurse, ESIC Hospital
 Ezhukone, Kollam District-691 505.

Applicant

[Advocate: Mr. CSG Nair]

versus

1. Director General
 Employees' State Insurance Corporation
 Panchadeep Bhavan,
 CIG Marg, New Delhi-110 002.
2. Deputy Director
 Employees' State Insurance Corporation
 Panchadeep Bhavan,
 CIG Marg, New Delhi-110 002.
3. Medical Superintendent
 ESIC Hospital, Ezhukone,
 Kollam District-691 505.
4. Medical Superintendent
 ESIC Hospital, Asramam,
 Kollam -691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

56. OA No.180/00087/2018:

1. K.K.Sudeep Kumar, aged 31 years
 S/o T.A.Kumaran
 Staff Nurse, ESIC Model and Super Specialty Hospital
 Asramam, Kollam-691 002.
 Resident of Kuttipurath House

 Varakkadu, Kottamala PO
 Kasaragod-671 314.
2. Ratheeshlal, aged 30 years
 S/o Sukumaran Chettiyar
 Staff Nurse, ESIC Model and Super Specialty Hospital
 Asramam, Kollam-691 002.
 Resident of Thiruvathiravilasam
 Cheriya, Alummooudu P.O.,
 Kollam-691 577.

3. Liji K.V, aged 31 years
D/o Kalyani
Staff Nurse, ESIC Model and Super Specialty Hospital
Asramam, Kollam-691 002.
Resident of Koilandivalappil,
Nedumparambu P.O., Karukulam, Calicut
4. Sruthi K, aged 31 years
D/o Sukumaran K
Staff Nurse, ESIC Model and Super Specialty Hospital
Asramam, Kollam-691 002.
Resident of Shobha House
Arukizhaya, Manjeri-676 121.
5. Rahul Krishnan K.A., aged 31 years
S/o Bhaskaran M,
Staff Nurse, ESIC Model and Super Specialty Hospital
Asramam, Kollam-691 002.
Resident of Mangot House
Melattur P.O., Malappuram-679 326.
6. Athira P.S., aged 31 years
D/o D.Sasi
Staff Nurse, ESIC Model and Super Specialty Hospital
Asramam, Kollam-691 002.
Resident of Thiruvathira, Nilamel
Neyyattinkara, Trivandrum-695 121.
7. S.Sarath Kumar, aged 31 years
S/o Sasidharan Pillai
Staff Nurse, ESIC Model and Super Specialty Hospital
Asramam, Kollam-691 002.
Resident of Haribhavan
Kumarapuram P.O., Harippad,
Alappuzha-690 548.
8. Sreelakshmi M.P., aged 30 years
D/o M.G.Prasad
Staff Nurse, ESIC Model and Super Specialty Hospital
Asramam, Kollam-691 002.
Resident of Meenkulangara,
Mararikulam North P.O.,
Alappuzha.
9. Arun C., aged 31 years
S/o Chandramohanan Pillai
Staff Nurse, ESIC Model and Super Specialty Hospital
Asramam, Kollam-691 002.
Resident of Anurun House
Chettivelikkakam, Thondankulangara,
Alappuzha-688 006.

10. Julee Jose, aged 32 years
D/o Jose Mathew
Staff Nurse, ESIC Model and Super Specialty Hospital
Asramam, Kollam-691 002.
Resident of House No.74, Karuna
Kavadipuram Nagar
Asramam P.O., Kollam

Applicants

[Advocate: Mr. Shafik M.A.]

versus

1. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan,
CIG Marg, New Delhi.
2. The Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan,
CIG Marg, New Delhi.
3. The Medical Superintendent
ESIC Hospital, Asramam,
Kollam -691 002.
Respondents

[Advocate: Mr.Sandesh Raja]

57. OA No.180/00089/2018:

Thomas P.K., aged 34 years
S/o T.Kuriackose
Staff Nurse, ESIC Hospital
Asramam, Kollam District-690 002.

Applicant

[Advocate: Mr. CSG Nair]

versus

1. Director General
Employees' State Insurance Corporation
Panchadeep Bhavan,
CIG Marg, New Delhi-110 002.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan,
CIG Marg, New Delhi-110 002.

3. Medical Superintendent
ESIC Hospital, Asramam,
Kollam -691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

58. OA No.180/00090/2018:

Sajini K.K., aged 33 years
W/o Sajeesh M.S.,
Staff Nurse, ESIC Hospital
Asramam, Kollam.
Residing at H No.81, Chorayil House
Asramam, Kollam-691 574.

Applicant

[Advocate: Mr. V.Sajith Kumar]

versus

1. Employees' State Insurance Corporation
Panchadeep Bhavan,
CIG Road, New Delhi-110 002 represented by
its Director General
2. Deputy Director (Admn)
Employees' State Insurance Corporation
Panchadeep Bhavan,
CIG Marg, New Delhi-110 002.
3. Medical Superintendent
ESIC Hospital, Asramam,
Kollam -691 574.

Respondents

[Advocate: Mr.Sandesh Raja]

59. OA No.180/00091/2018:

Manjusha T, aged 38 years
W/o Baiju P.K.,
Staff Nurse, ESIC Hospital
Asramam, Kollam.
Residing at H No.101, Sneha Nagar
Uliyakovil P.O., Kollam.

Applicant

[Advocate: Mr. V.Sajith Kumar]

versus

1. Employees' State Insurance Corporation
Panchadeep Bhavan,

CIG Road, New Delhi-110 002 represented by
its Director General

2. Deputy Director (Admn)
Employees' State Insurance Corporation
Panchadeep Bhavan,
CIG Marg, New Delhi-110 001.
3. The Medical Superintendent
ESIC Hospital, Asramam,
Kollam District-691 574.

Respondents

[Advocate: Mr.Sandesh Raja]

60. **OA No.180/00092/2018:**

Melvin Paul, aged 31 years,
S/o.Paul.M.J.
Staff Nurse, ESIC Hospital Udyogamandal
Ernakulam-683 501, Now residing at
Madathiparambil House. Kolayad.P.O
Kannur-670 650.

Applicant

[Advocate: Mr.Kaleeswaram Raj]

versus

1. Union of India, Represented by its Secretary,
Ministry of Labour and Employment,
New Delhi – 110 001.
2. The Director General, Employees State Insurance Corporation,
Panchdeethavan CIG Marg, New Delhi-110 002.
3. Medical Superintendent,
ESIC Model Hospital Ashramom,
Kollam-691 002.
4. Medical Superintendent
ESIC Model Hospital
Udyogamandal, Ernakulam-683 501.

Respondents

(Advocate: Mr.S.R.K.Prathap, ACGSC for R1, Mr.Sandesh Raja for R2-4]

61. **OA No.180/00093/2018:**

Sreeja R.Nair, aged 34 years,
W/o.Prasanth
Staff Nurse, ESIC Hospital Ezhukone
Kollam District-691 505.

Applicant

[Advocate: Mr. CSG Nair]

versus

- 1. Director General,
Employees' State Insurance Corporation,
Panchdeethavan CIG Marg, New Delhi-110 002.
- 2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
- 3. Medical Superintendent,
ESIC Hospital Ezhukone,
Kollam District-691 505.
- 4. Medical Superintendent
ESIC Hospital
Asramam, Kollam-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

62. **OA No.180/00094/2018:**

Indu I.P., aged 35 years,
W/o. Renjith
Staff Nurse, ESIC Hospital Ezhukone
Kollam District-691 505.

Applicant

[Advocate: Mr. CSG Nair]

versus

- 1. Director General,
Employees' State Insurance Corporation,
Panchdeethavan CIG Marg, New Delhi-110 002.
- 2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
- 3. Medical Superintendent,
ESIC Hospital Ezhukone,
Kollam District-691 505.
- 4. Medical Superintendent
ESIC Hospital
Asramam, Kollam-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

63. **OA No.180/00095/2018:**

Sandhya Ajesh, aged 34 years,
W/o. Ajesh Mohan
Staff Nurse, ESIC Hospital Ezhukone
Kollam District-691 505.

Applicant

[Advocate: Mr. CSG Nair]

versus

1. Director General,
Employees' State Insurance Corporation,
Panchdeethavan CIG Marg, New Delhi-110 002.
2. Deputy Director
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
3. Medical Superintendent,
ESIC Hospital Ezhukone,
Kollam District-691 505.
4. Medical Superintendent
ESIC Hospital
Asramam, Kollam-691 002.

Respondents

[Advocate: Mr.Sandesh Raja]

64. **OA No.180/00096/2018:**

Lijo Leen, aged 33 years,
S/o. Leen
Staff Nurse, ESIC Hospital Ezhukone
Kollam, residing at "Lija Nivas",
Kannanallor P.O., Kollam-691 576.

Applicant

[Advocate: Mr. Shafik M.A.]

versus

1. The Director General,
Employees' State Insurance Corporation,
Panchadeep Bhavan, CIG Marg,
New Delhi.
2. The Deputy Director
Employees' State Insurance Corporation

Panchadeep Bhavan, CIG Marg,
New Delhi.

3. The Medical Superintendent,
ESIC Hospital Ezhukone,
Kollam District-691 505.

Respondents

[Advocate: Mr.Sandesh Raja]

65. **OA No.180/00097/2018:**

Micdad S., aged 29 years,
S/o. Sainulabdeen
Staff Nurse (Physically Handicap),
ESIC Model & Super Speciality Hospital
Asramam, Kollam, residing at TC 63/560
Palli Street, Poonithura
Trivandrum-695 026.

Applicant

[Advocate: Mr. Kaleeswaram Raj]

versus

1. Union of India represented by its Secretary
Ministry of Labour and Employment
New Delhi-110 001.
2. The Director General,
Employees' State Insurance Corporation,
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002
3. Medical Superintendent,
ESIC Model Hospital
Ashramom, Kollam-691 002.

Respondents

[Advocate: Mr. Brijesh A.S., ACGSC and Mr.Sandesh Raja]

66. **OA No.180/00098/2018:**

Arun Krishnan R, aged 33 years,
S/o. R.Rajan
Staff Nurse, ESIC Model Hospital
Asramam, Kollam, residing at Vallil House
Kayakkodi P.O., Kuttiady (via)
Kozhikode, Kerala-673 508.

Applicant

[Advocate: Mr. Kaleeswaram Raj]

versus

1. Union of India represented by its Secretary
Ministry of Labour and Employment
New Delhi-110 001.
2. The Director General,
Employees' State Insurance Corporation,
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002
3. Medical Superintendent,
ESIC Model Hospital
Ashramom, Kollam-691 002.

Respondents

[Advocate: Mr. Brijesh A.S., ACGSC and Mr.Sandesh Raja]

67. OA No.180/00099/2018:

Sarath Mon P.S., aged 30 years,
Madathilchira
Vayalar P.O., Cherthala
Alappuzha-688 001.
Working at ESIC Hospital Udyogamandal
Ernakulam-683 501.

Applicant

[Advocate: Mr. N.N.Sugunapalan, Sr./Mr.S.Sujin]

versus

1. Union of India represented by the Secretary
Ministry of Health and Family Welfare
New Delhi-110 001.
2. The Employees' State Insurance Corporation
represented by its Director General,
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002
3. The Deputy Director
Panchadweep Bhawan, CIG Marg
New Delhi-110 002.
4. The Medical Superintendent,
ESIC Hospital, Udyogamandal
Ernakulam-683 501.

Respondents

[Advocate: Mr. Sandesh Raja]

68. OA No.180/00100/2018:

Shereena N.U., aged 32 years,
W/o Seethi Ahamed Kutty
Alackal House, Nellimattom P.O.,
Ernakulam, working at
ESIC Hospital Udyogamandal
Ernakulam-683 501.

Applicant

[Advocate: Mr. S.Sujin]

versus

1. Union of India represented by the Secretary
Ministry of Health and Family Welfare
New Delhi-110 001.
2. The Employees' State Insurance Corporation
represented by its Director General,
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002
3. The Deputy Director
Panchadweep Bhawan, CIG Marg
New Delhi-110 002.
4. The Medical Superintendent,
ESIC Hospital, Udyogamandal
Ernakulam-683 501.

Respondents

[Advocate: Mr. Sandesh Raja]

69. OA No.180/00101/2018:

Sabitha A.P., aged 31 years,
W/o Anish O.S.
Orakkanamkuzhiyil, Irumpanam P.O.,
Thalayolaparambu
Kottayam-686 605, working at
ESIC Hospital Udyogamandal
Ernakulam-683 501.

Applicant

[Advocate: Mr. S.Sujin]

versus

1. Union of India represented by the Secretary
Ministry of Health and Family Welfare
New Delhi-110 001.

2. The Employees' State Insurance Corporation represented by its Director General, Panchadeep Bhavan, CIG Marg, New Delhi-110 002
3. The Deputy Director Panchadweep Bhawan, CIG Marg New Delhi-110 002.
4. The Medical Superintendent, ESIC Hospital, Udyogamandal Ernakulam-683 501.

Respondents

[Advocate: Mr. Sandesh Raja]

70. OA No.180/00102/2018:

Sajeesh A.N., aged 32 years,
 S/o Narayanan
 Eravimangalam
 Thykkattussery P.O.
 Cherthala, Alappuzha-688 552.
 Working at ESIC Hospital, Udyogamandal
 Ernakulam-683 501.

Applicant

[Advocate: Mr. S.Sujin]

versus

1. Union of India represented by the Secretary Ministry of Health and Family Welfare New Delhi-110 001.
2. The Employees' State Insurance Corporation represented by its Director General, Panchadeep Bhavan, CIG Marg, New Delhi-110 002
3. The Deputy Director Panchadweep Bhawan, CIG Marg New Delhi-110 002.
4. The Medical Superintendent, ESIC Hospital, Udyogamandal Ernakulam-683 501.

Respondents

[Advocate: Mr. Sandesh Raja]

71. OA No.180/00103/2018:

Emilia Kathleen Jesya, aged 31 years,
W/o Xavier K.P., residing at
Charanghat House, Ezhupunna South P.O.
Cherthala, Alleppey-688 537
working at ESIC Hospital, Udyogamandal
Ernakulam-683 501.

Applicant

[Advocate: Mr. S.Sujin]

versus

1. Union of India represented by the Secretary
Ministry of Health and Family Welfare
New Delhi-110 001.
2. The Employees' State Insurance Corporation
represented by its Director General,
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002
3. The Deputy Director
Panchadweep Bhawan, CIG Marg
New Delhi-110 002.
4. The Medical Superintendent,
ESIC Hospital, Udyogamandal
Ernakulam-683 501.

Respondents

[Advocate: Mr. E.N.Hari Menon, ACGSC for R1 and Mr.Sandesh Raja for R2 to 4]

72. OA No.180/00104/2018:

Jomy Joby, aged 31 years,
residing at Paruthippillil House
Thalakodu P.O.
Kothamangalam, Ernakulam-686 693
working at ESIC Hospital, Udyogamandal
Ernakulam-683 501.

Applicant

[Advocate: Mr. S.Sujin]

versus

1. Union of India represented by the Secretary
Ministry of Health and Family Welfare
New Delhi-110 001.

2. The Employees' State Insurance Corporation
represented by its Director General,
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002
3. The Deputy Director
Panchadweep Bhawan, CIG Marg
New Delhi-110 002.
4. The Medical Superintendent,
ESIC Hospital, Udyogamandal
Ernakulam-683 501.

Respondents

[Advocate: Mr. Sandesh Raja and Mr.M.K.Padmanabhan Nair, ACGSC]

73. OA No.180/00105/2018:

Elsa Mary Manju, aged 30 years,
W/o Lenus, residing at
Chakkum Tharayil, Varikoly P.O.
Puthencruz, Mattakuzhy
Ernakulam-682 308
working at ESIC Hospital, Udyogamandal
Ernakulam.

Applicant

[Advocate: Mr. S.Sujin]

versus

1. Union of India represented by the Secretary
Ministry of Health and Family Welfare
New Delhi-110 001.
2. The Employees' State Insurance Corporation
represented by its Director General,
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002
3. The Deputy Director
Panchadweep Bhawan, CIG Marg
New Delhi-110 002.
4. The Medical Superintendent,
ESIC Hospital, Udyogamandal
Ernakulam-683 501.

Respondents

[Advocate: Mr. Sandesh Raja and Mr.M.K.Padmanabhan Nair, ACGSC]

74. OA No.180/00106/2018:

Joseena Jebin, aged 31 years,
W/o Jebin James, residing at
Rheckuttimyalil House, Naduvattim P.O.,
Ernakulam-683 574.
working at ESIC Hospital, Udyogamandal
Ernakulam.

Applicant

[Advocate: Mr. S.Sujin]

versus

1. Union of India represented by the Secretary
Ministry of Health and Family Welfare
New Delhi-110 001.
2. The Employees' State Insurance Corporation
represented by its Director General,
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002
3. The Deputy Director
Panchadweep Bhawan, CIG Marg
New Delhi-110 002.
4. The Medical Superintendent,
ESIC Hospital, Udyogamandal
Ernakulam-683 501.

Respondents

[Advocate: Mr. Sandesh Raja]

75. OA No.180/00109/2018:

Jyothish J, aged 32 years,
S/o Jayarajan Pillai,
Koimadam, Kulangara Bhagam
Chavara P.O., Kollam.
Staff Nurse, ESIC, Ashramam
Kollam.

Applicant

[Advocate: Mr. K.T.Shyam Kumar]

versus

1. The Director General
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.

- 2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
- 3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 001.
- 4. The Medical Superintendent
ESIC Model Hospital
Asramam, Kollam-691 001.

Respondents

[Advocate: Mr. Sandesh Raja]

76. **OA No.180/00110/2018:**

Vineeth Chandran, aged 31 years,
S/o Chandran K.V.,
35, Sreekrishna Nagar, Asramam
Kollam District.
Staff Nurse, ESIC, Asramam
Kollam.

Applicant

[Advocate: Mr. K.T.Shyam Kumar]

versus

- 1. The Director General
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
- 2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
- 3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 001.
- 4. The Medical Superintendent
ESIC Model Hospital
Asramam, Kollam-691 001.

Respondents

[Advocate: Mr. Sandesh Raja]

77. OA No.180/00111/2018:

Reji R., aged 30 years,
W/o Vishnu T.P.,
Rose Villa, Cheerenkavu,
Ezhukone P.O.
Kollam-691 575.
Staff Nurse, ESIC, Asramam
presently working at Ezhukone,
Kollam.

Applicant

[Advocate: Mr. K.T.Shyam Kumar]

versus

1. The Director General
Employees' State Insurance Corporation
Headquarters' Office

Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.

2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.

3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 001.

4. The Medical Superintendent
ESIC Model Hospital
Asramam, Kollam-691 001.

Respondents

[Advocate: Mr. Sandesh Raja]

78. OA No.180/00113/2018:

Rejith T.K., aged 34 years,
B.R.Bhavan, P.O. Madavoor,
Thumbodu
Thiruvananthapuram District.
Staff Nurse, ESIC, Asramam
presently working at Ezhukone,
Kollam.

Applicant

[Advocate: Mr. K.T.Shyam Kumar]

versus

- 1. The Director General
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
- 2. The Deputy Director
Employees' State Insurance Corporation
Headquarters' Office
Panchadeep Bhavan, CIG Marg
New Delhi-110 002.
- 3. The Deputy Director (Administration)
ESIC, Asramam, Kollam-691 001.
- 4. The Medical Superintendent
ESIC Model Hospital
Asramam, Kollam-691 001.

Respondents

[Advocate: Mr. Sandesh Raja]

79. **OA No.180/00117/2018:**

Joby Saju, aged 31 years,
S/o Saju T.V.
Staff Nurse, ESIC Hospital Udyogamandal
Udyogamandal P.O., Eloor Road,
now residing at Oravakkuzhile House,
South Marady P.O., Muvattupuzha
Ernakulam-686 673.

Applicant

[Advocate: Mr. Kaleeswaram Raj]

versus

- 1. Union of India represented by
its Secretary
Ministry of Labour and Employment
New Delhi-110 001.
- 2. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi.
- 3. Medical Superintendent
ESIC Model Hospital
Ashramom, Kollam-691 002.
- 4. Medical Superintendent
ESIC Model Hospital

Udyogamandal, Ernakulam-683 501

Respondents

[Advocate: Mr. Sandesh Raja/Mr.K.C.Muraleedharan, ACGSC]

80. OA No.180/00118/2018:

Mithu P.Chandran, aged 30 years,
W/o Hithesh P.L.
Staff Nurse, ESIC Super Speciality Hospital
Asramam, Kollam.
now residing at Pottekkatt House,
Kizhuppillikara P.O.,
Thrissur-680 702.

Applicant

[Advocate: Mr. Kaleeswaram Raj]

versus

1. Union of India represented by
its Secretary
Ministry of Labour and Employment
New Delhi-110 001.
2. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
3. Medical Superintendent
ESIC Model Hospital
Ashramom, Kollam-691 002.

Respondents

[Advocate: Mr. Sandesh Raja/Mr. Anil Ravi, ACGSC]

81. OA No.180/00119/2018:

Anoop P., aged 33 years,
S/o P.Surendran
Staff Nurse, ESIC Hospital Udyogamandal
Ernakulam-683 501.
now residing at Sudeepa House,
Kannookkara P.O., Vatakara-2, Calicut-673 102.

Applicant

[Advocate: Mr. Kaleeswaram Raj]

versus

1. Union of India represented by
its Secretary
Ministry of Labour and Employment
New Delhi-110 001.

2. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
3. Medical Superintendent
ESIC Model Hospital
Ashramom, Kollam-691 002.
4. Medical Superintendent
ESIC Model Hospital
Udyogamandal, Ernakulam-683 501.

Respondents

[Advocate: Mr. Sandesh Raja/Mrs. Mini R. Menon, ACGSC]

82. OA No.180/00120/2018:

Sasi Kumar B, aged 36 years,
S/o Bhaskaran K,
Staff Nurse, ESIC Model Hospital
Asramam, Kollam,
now residing at Thenguvila Veedu
Govindamangalam, Kadakkal P.O.
Kollam-691 536.

Applicant

[Advocate: Mr. Kaleeswaram Raj]

versus

1. Union of India represented by
its Secretary
Ministry of Labour and Employment
New Delhi-110 001.
2. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
3. Medical Superintendent
ESIC Model Hospital
Ashramom, Kollam-691 002.

Respondents

[Advocate: Mr. Sandesh Raja/Mrs. Mini R. Menon, ACGSC]

83. OA No.180/00121/2018:

Rafeeq Ali K.S., aged 33 years,
S/o Shoukath K,
Staff Nurse, ESIC Model Hospital

Asramam, Kollam,
now residing at Kallungal House,
Kolompadam, Karumbalangode P.O.
Chungathara, Malappuram-679 334.

Applicant

[Advocate: Mr. Kaleeswaram Raj]

versus

1. Union of India represented by
its Secretary
Ministry of Labour and Employment
New Delhi-110 001.
2. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
3. Medical Superintendent
ESIC Model Hospital
Ashramom, Kollam-691 002.

Respondents

[Advocate: Mr. Sandesh Raja]

84. **OA No.180/00122/2018:**

Remya E., aged 30 years,
W/o Varun Kumar V.M.,
Staff Nurse, ESIC Super Speciality Hospital,
Asramam, Kollam,
now residing at Edathupurath House,
Valambur P.O., Pattikkad (Via)
Malappuram-679 325.

Applicant

[Advocate: Mr. Kaleeswaram Raj]

versus

1. Union of India represented by
its Secretary
Ministry of Labour and Employment
New Delhi-110 001.
2. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
3. Medical Superintendent
ESIC Model Hospital

Ashramom, Kollam-691 002.

Respondents

[Advocate: Mr. Sandesh Raja/Mr.Anil Ravi, ACGSC]

85. OA No.180/00129/2018:

Aswathy C.S., aged 30 years,
W/o Vishnu Narayanan,
Staff Nurse, ESIC Hospital,
Ezhukone, Kollam-691 505.
now residing at Palackal House,
Thrikkalathoor P.O.,
Muvattupuzha-683 542.

Applicant

[Advocate: Mr. Kaleeswaram Raj]

versus

1. Union of India represented by
its Secretary
Ministry of Labour and Employment
New Delhi-110 001.
2. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
3. Medical Superintendent
ESIC Model Hospital
Ashramom, Kollam-691 002.
4. Medical Superintendent
ESIC Model Hospital
Ezhukone, Kollam-691 505.

Respondents

[Advocate: Mr. Sandesh Raja/Mr.P.R.Sreejith, ACGSC]

86. OA No.180/00130/2018:

Archana K.Y., aged 30 years,
W/o Siju S.,
Staff Nurse, ESIC, Asramam, Kollam,
now residing at Archana Bhavanam
Pazhangalam, Kollam-691 515.

Applicant

[Advocate: Mr. Kaleeswaram Raj]

versus

- 1. Union of India represented by
its Secretary
Ministry of Labour and Employment
New Delhi-110 001.
- 2. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
- 3. Medical Superintendent
ESIC Model Hospital
Ashramom, Kollam-691 002.

Respondents

[Advocate: Mr. Sandesh Raja]

87. **OA No.180/00131/2018:**

Kala K., aged 30 years,
W/o Anilkumar B.S.,
Staff Nurse, ESIC Hospital, Ezhukone,
Kollam-691 505.
now residing at Edayilathundil
Puthusseribhagam, Vayala P.O.,
Parakode-691 554.
Pathanamthitta, Kerala.

Applicant

[Advocate: Mr. Kaleeswaram Raj]

versus

- 1. Union of India represented by
its Secretary
Ministry of Labour and Employment
New Delhi-110 001.
- 2. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
- 3. Medical Superintendent
ESIC Model Hospital
Ashramom, Kollam-691 002.
- 4. Medical Superintendent
ESIC Model Hospital
Ezhukone, Kollam-691 505.

Respondents

[Advocate: Mr. Sandesh Raja/Mr.C.P.Ravikumar, ACGSC]

88. **OA No.180/00133/2018:**

Soniya Soman, aged 32 years,
D/o Soman T.K.,
Staff Nurse, ESIC Model Hospital,
Asramam, Kollam-691 002.
now residing at Thazhchayil House,
Kadalikad P.O., Muvattupuzha-686 670.

Applicant

[Advocate: Mr. Kaleeswaram Raj]

versus

1. Union of India represented by
its Secretary
Ministry of Labour and Employment
New Delhi-110 001.
2. The Director General
Employees' State Insurance Corporation
Panchadeep Bhavan, CIG Marg,
New Delhi-110 002.
3. Medical Superintendent
ESIC Model Hospital
Ashramom, Kollam-691 002.

Respondents

[Advocate: Mr. Sandesh Raja/Mr. P.R.Sreejith, ACGSC]

These OAs having been taken up together and heard on 10th December, 2018, the Tribunal delivered the following common order on 19th December, 2018:

ORDER

By E.K.Bharat Bhushan, Administrative Member

Since all these Original Applications are on the same issue, i.e., transfer of Staff Nurses working under the Employees' State Insurance Corporation to the establishments outside the State, with similar issues of law and facts involved, these are being disposed of through a common order:

2. The OAs, as per numbers given above, were all filed in December 2017-January, 2018 period. They are filed by Staff Nurses employed under the

respondent No.1 and posted at various hospitals in the State of Kerala. They are aggrieved by their transfer to hospitals outside the State. They challenge their transfer on the ground that they were recruited in the Kerala region and the transfer outside the region can be ordered by the respondents only if they are on promotion as per Annexure A1.

3. Counsel for the respondents, Sri Sandesh Raja had entered appearance in these cases when the matter was taken up in December 2017-February, 2018. At the first sitting itself, this Tribunal had directed the respondents to keep the operation of the transfer order in abeyance *qua* the respective applicants. The position remains unchanged till now. The learned counsel for the respondents has been repeatedly seeking time for filing reply statement. The OAs have been posted at frequent intervals, but we have been unable to adjudicate the cases for want of reply statement. When the OAs were finally posted today (10.12.2018), the learned counsel for the respondents again sought adjournment for filing reply statement. The Central Administrative Tribunal (Procedure) Rules, 1987, Rule 12(1) reads as under:

“12. Filing of reply and other documents by the respondents:-

*(1) Each respondent intending to contest the application, shall file in triplicate the reply to the application and the documents relied upon in paper book form with the Registry **within one month** of the service of notice of the application on him.*

4. In these cases, it is seen that nearly a year has gone by and replies of the respondents have not been filed. The facts being so, we are left with no alternative but to allow the OAs. The reliefs sought in the OAs are to be granted in full to the respective applicants. Accordingly we grant the reliefs to the applicants, disposing of the OAs.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by the applicant in OA 970/2017:

- Annexure A1: Copy of advertisement.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the order dated 26.10.2016 of this Tribunal.
- Annexure A6: Copy of the order dated 5.4.2017 of this Tribunal.
- Annexure A7: Copy of the Seniority List dated 28.10.2016.
- Annexure A8: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A9: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A10: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.
- Annexure A11: Copy of the interim order dated 16.11.2017 in OA 483/2017.

Annexures filed by the applicant in OA 971/2017:

- Annexure A1: Copy of advertisement.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the order dated 26.10.2016 of this Tribunal.
- Annexure A6: Copy of the order dated 5.4.2017 of this Tribunal.
- Annexure A7: Copy of the Seniority List dated 28.10.2016.
- Annexure A8: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A9: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A10: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.
- Annexure A11: Copy of the treatment/prescription details in respect of applicant's father.
- Annexure A12: Copy of the interim order dated 16.11.2017 in OA 483/2017.

Annexures filed by the applicant in OA 972/2017:

- Annexure A1: Copy of advertisement.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the order dated 26.10.2016 of this Tribunal.

- Annexure A6: Copy of the order dated 5.4.2017 of this Tribunal.
 Annexure A7: Copy of the Seniority List dated 28.10.2016.
 Annexure A8: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
 Annexure A9: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
 Annexure A10: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.
 Annexure A11: Copy of the ECHO Report dated 18.1.2016.

Annexures filed by the applicant in OA 977/2017:

- Annexure A1: Copy of the printout of the notification issued by the Joint Director (Recruitment) published in the website of the Corporation.
 Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
 Annexure A3: Copy of the staff position of Nursing and Para-medical Staff published by the Corporation dated 6.7.2017.
 Annexure A4: Copy of the office memorandum dated 30.9.3009 issued by the Govt of India.
 Annexure A5: Copy of the representation dated 1.12.2017 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 978/2017:

- Annexure A1: Copy of advertisement.
 Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
 Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
 Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
 Annexure A5: Copy of the order dated 26.10.2016 of this Tribunal.
 Annexure A6: Copy of the order dated 5.4.2017 of this Tribunal.
 Annexure A7: Copy of the Seniority List dated 28.10.2016.
 Annexure A8: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
 Annexure A9: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
 Annexure A10: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.
 Annexure A11: Copy of the order dated 7.4.2017 in OA 276 of 2017.
 Annexure A12: Copy of the OPD file of 3rd respondent's hospital.
 Annexure A13: Copy of the Medical Certificate dated 1.12.2017 issued by the 3rd respondent.
 Annexure A14: Copy of the representation dated 1.12.2017.

Annexures filed by the applicant in OA 979/2017:

- Annexure A1: Copy of the printout of the notification issued by the Joint Director (Recruitment) published in the website of the Corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Copy of the staff position of Nursing and Para-medical Staff published by the Corporation dated 6.7.2017.
- Annexure A4: Copy of the Birth Certificate of the younger child of the applicant.
- Annexure A5: Copy of the representation dated 1.12.2017 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 980/2017:

- Annexure A1: Copy of the printout of the notification issued by the Joint Director (Recruitment) published in the website of the Corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Copy of the staff position of Nursing and Para-medical Staff published by the Corporation dated 6.7.2017.
- Annexure A4: Copy of the order dated 29.3.2017 issued by the 4th respondent.
- Annexure A5: Copy of the appointment order dated 21.11.2017 of Smt. Divya Raj, wife of the applicant.
- Annexure A6: Copy of the Birth Certificate of the child of the applicant issued by the Registrar of Births and Deaths, Thiruvalla Municipality.
- Annexure A7: Copy of the Official memorandum dated 30.9.2009 issued by the Govt of India.
- Annexure A8: Copy of the representation dated 1.12.2017 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 981/2017:

- Annexure A1: Copy of the printout of the notification issued by the Joint Director (Recruitment) published in the website of the Corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Copy of the staff position of Nursing and Para-medical Staff published by the Corporation dated 6.7.2017.
- Annexure A4: Copy of the Disability Certificate issued by the Taluk Hospital, Kottarakara.
- Annexure A5: Copy of the hospital records of the elder child of the applicant.
- Annexure A6: Copy of the hospital records of the applicant issued by the Department of Cardiology.
- Annexure A7: Copy of the representation dated 1.12.2017 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 982/2017:

- Annexure A1: Copy of the transfer order No.W-17/11/1/N.S./2017/Med-VI dated 30.11.2017 of the 3rd respondent.
- Annexure A2: Copy of the recruitment notification issued by the 1st respondent.
- Annexure A3: Copy of the medical certificate dated 10.6.2017.

Annexure A4: Copy of the relieving order dated 21.9.2012 issued from Jawaharlal Institute of Post Graduate Medical Education and Research, Puducherry.

Annexures filed by the applicant in OA 986/2017:

Annexure A1: Copy of the identity card of the applicant issued by the respondent.
 Annexure A2: Copy of merit list of qualified candidates published by the respondents based on the written examination dated 13.11.2011.
 Annexure A3: Copy of order No.542/A/22/15/MHA/12 (Adm) dated 27.10.2014 (office order No.176 of 2014) issued by the 3rd respondent.
 Annexure A4: Copy of order No.W-17/11/1/N.S./2017/Med-VI dated 30.11.2017 (office order No.99 of 2017) issued by the 3rd respondent.
 Annexure A5: Copy of notification issued by the 1st respondent for various Para Medical posts in 1st respondent hospitals.
 Annexure A6: Copy of medical certificate of applicant's father.
 Annexure A6(a) : Copy of medical certificate of applicant's father.
 Annexure A6(b): Copy of medical certificate of applicant's father.
 Annexure A7: Copy of birth certificate of applicant's daughter.

Annexures filed by the applicant in OA 987/2017:

Annexure A1: Copy of advertisement.
 Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
 Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
 Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
 Annexure A5: Copy of the seniority list dated 28.10.2016.
 Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
 Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
 Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 988/2017:

Annexure A1: Copy of advertisement.
 Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
 Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
 Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
 Annexure A5: Copy of the seniority list dated 28.10.2016.
 Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
 Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
 Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 991/2017:

- Annexure A1: Copy of the printout of the notification issued by the Joint Director (Recruitment) published in the website of the Corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Copy of the staff position of Nursing and Para-medical Staff published by the Corporation dated 6.7.2017.
- Annexure A4: Copy of the order dated 15.6.2017 issued by the 3rd respondent.
- Annexure A5: Copy of the order dated 8.12.2016 issued by the 3rd respondent.
- Annexure A6: Copy of the Merit List of the candidates who had qualified for appointment to the post of staff nurse in the ESIC hospitals in Kerala on the basis of the written examination held on 13.11.2011.
- Annexure A7: Copy of the representation dated 3.12.2017 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 992/2017:

- Annexure A1: Copy of the printout of the notification issued by the Joint Director (Recruitment) published in the website of the Corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Copy of the staff position of Nursing and Para-medical Staff published by the Corporation dated 6.7.2017.
- Annexure A4: Copy of the order dated 9.12.2016 transferring the applicant on diversion to Jokha in Kolkata.
- Annexure A5: Copy of the relieving order from Jokha dated 15.6.2017 issued by the 3rd respondent.
- Annexure A6: Copy of the representation dated 3.12.2017 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 993/2017:

- Annexure A1: Copy of the printout of the notification issued by the Joint Director (Recruitment) published in the website of the Corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Copy of the staff position of Nursing and Para-medical Staff published by the Corporation dated 6.7.2017.
- Annexure A4: Copy of the order dated 29.7.2016 issued by the 3rd respondent.
- Annexure A5: Copy of the Birth Certificate and Treatment records of the elder child of the applicant.
- Annexure A6: Copy of the Discharge Summary issued by the SUT Hospital, Thiruvananthapuram consequent to the delivery on 10.6.2017.
- Annexure A7: Copy of the MRI Scan report of the applicant.
- Annexure A8: Copy of the representation dated 1.12.2017 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 997/2017:

- Annexure A1: Copy of the printout of the notification issued by the Joint Director (Recruitment) published in the website of the Corporation.

- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Copy of the staff position of Nursing and Para-medical Staff published by the Corporation dated 6.7.2017.
- Annexure A4: Copy of the Discharge Summary issued by the Sree Gokulam Medical College and Research Foundation.
- Annexure A5: Copy of the representation dated 4.12.2017 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 998/2017:

- Annexure A1: Copy of the printout of the notification issued by the Joint Director (Recruitment) published in the website of the Corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Copy of the staff position of Nursing and Para-medical Staff published by the Corporation dated 6.7.2017.
- Annexure A4: Copy of the order dated 29.3.2017 issued by the 4th respondent.
- Annexure A5: Copy of the order dated 3.8.2017 issued by the 4th respondent.
- Annexure A6: Copy of the order dated 8.5.2017 issued by the 3rd respondent.
- Annexure A7: Copy of the Birth Certificate dated 22.9.2016 of the child of the applicant.
- Annexure A8: Copy of the office memorandum dated 30.9.2009 issued by the Govt of India.
- Annexure A9: Copy of the Discharge Summary of the father of the applicant issued by the Little Flower Heart Care Centre, Angamaly.
- Annexure A10: Copy of the order dated 11.5.2017 issued by the Corporation.
- Annexure A11: Copy of the order dated 31.3.2017 issued by the Corporation.
- Annexure A12: Copy of the representation dated 1.12.2017 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 999/2017:

- Annexure A1: Copy of the printout of the notification issued by the Joint Director (Recruitment) published in the website of the Corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Copy of the staff position of Nursing and Para-medical Staff published by the Corporation dated 6.7.2017.
- Annexure A4: Copy of the representation dated 17.3.2016 submitted by the applicant and his wife before the 4th respondent.
- Annexure A5: Copy of the office memorandum dated 30.9.2009 issued by the Central Government.
- Annexure A6: Copy of the representation dated 3.12.2017 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 1000/2017:

- Annexure A1: Copy of the printout of the notification issued by the Joint Director (Recruitment) published in the website of the Corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Copy of the staff position of Nursing and Para-medical Staff published by the Corporation dated 6.7.2017.
- Annexure A4: Copy of the Birth Certificate of the younger child of the applicant.

Annexure A5: Copy of the representation dated 1.12.2017 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 1005/2017:

Annexure A1: Copy of advertisement.
 Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
 Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
 Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
 Annexure A5: Copy of the seniority list dated 28.10.2016.
 Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
 Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
 Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1006/2017:

Annexure A1: Copy of advertisement.
 Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
 Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
 Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
 Annexure A5: Copy of the seniority list dated 28.10.2016.
 Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
 Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
 Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1007/2017:

Annexure A1: Copy of advertisement issued by the 1st respondent for the recruitment of staff nurses during 2011.
 Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
 Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
 Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
 Annexure A5: Copy of the seniority list dated 28.10.2016.
 Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
 Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.

Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1008/2017:

Annexure A1: Copy of advertisement issued by the 1st respondent for the recruitment of staff nurses during 2011.

Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.

Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.

Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.

Annexure A5: Copy of the seniority list dated 28.10.2016.

Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.

Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.

Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1010/2017:

Annexure A1: Copy of advertisement issued by the 1st respondent for the recruitment of staff nurses during 2011.

Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.

Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.

Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.

Annexure A5: Copy of the seniority list dated 28.10.2016.

Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.

Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.

Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1011/2017:

Annexure A1: Copy of advertisement issued by the 1st respondent for the recruitment of staff nurses during 2011.

Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.

Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.

Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.

Annexure A5: Copy of the seniority list dated 28.10.2016.

Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.

- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1012/2017:

- Annexure A1: Copy of advertisement issued by the 1st respondent for the recruitment of staff nurses during 2011.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1013/2017:

- Annexure A1: Copy of advertisement issued by the 1st respondent for the recruitment of staff nurses during 2011.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1014/2017:

- Annexure A1: Copy of advertisement issued by the 1st respondent for the recruitment of staff nurses during 2011.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on

- 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1015/2017:

- Annexure A1: Copy of advertisement issued by the 1st respondent for the recruitment of staff nurses during 2011.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1016/2017:

- Annexure A1: Copy of advertisement issued by the Joint Director Recruitment published by the website of the corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1018/2017:

- Annexure A1: Copy of advertisement issued by the 1st respondent for the recruitment of staff nurses during 2011.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1019/2017:

- Annexure A1: Copy of advertisement issued by the Joint Director Recruitment published by the website of the corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1021/2017:

- Annexure A1: Copy of advertisement issued by the Joint Director Recruitment published by the website of the corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.

Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1022/2017:

Annexure A1: Copy of advertisement.
 Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
 Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
 Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
 Annexure A5: Copy of the seniority list dated 28.10.2016.
 Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
 Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
 Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.
 Annexure A9: Copy of Referral Form issued by the 3rd respondent.

Annexures filed by the applicant in OA 1023/2017:

Annexure A1: Copy of advertisement.
 Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
 Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
 Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
 Annexure A5: Copy of the seniority list dated 28.10.2016.
 Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
 Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
 Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.
 Annexure A9: Copy of the medical certificate issued by the 3rd respondent's hospital.

Annexures filed by the applicant in OA 1024/2017:

Annexure A1: Copy of advertisement issued by the Joint Director Recruitment published by the website of the corporation.
 Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
 Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
 Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
 Annexure A5: Copy of the seniority list dated 28.10.2016.
 Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar,

- Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1025/2017:

- Annexure A1: Copy of advertisement issued by the Joint Director Recruitment published by the website of the corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1026/2017:

- Annexure A1: Copy of advertisement.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.
- Annexure A9: Copy of the Medical Certificate issued by Sabine Hospital, Muvattupuzha dated 1.11.2017.

Annexures filed by the applicant in OA 1027/2017:

- Annexure A1: Copy of advertisement.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.

- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1028/2017:

- Annexure A1: Copy of advertisement issued by the Joint Director Recruitment published by the website of the corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 1030/2017:

- Annexure A1: Copy of advertisement issued by the Joint Director Recruitment published by the website of the corporation.
- Annexure A2: Copy of the Office Order No.99/2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Extract of the Circular No.A22/15/01/IRT/2017-Medical VI dated 31.1.2017 in respect of Staff Nurses issued by the 2nd respondent.
- Annexure A4: Copy of the Circular dated 6.7.2017 showing the staff strength as on 31.3.2017 in the three ESIC Hospitals in Kerala.
- Annexure A5: Copy of the seniority list dated 28.10.2016.
- Annexure A6: Copy of the extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the 1st respondent.

Annexures filed by the applicant in OA 67/2018:

- Annexure A1: Copy of relieving order F.No.ESI/BSH/Estt/956-E-II(H)/2019 of the applicant dated 17.10.2014.
- Annexure A2: Copy of the relieving order No.542/A/22/14/06/MHA/Adm issued to the applicant dated 4.4.2017.
- Annexure A3: Copy of the order bearing No.W.17/II/1/N.S./2017/MED.VI dated 23.1.2018 issued by the 2nd respondent.

- Annexure A4: Copy of the office order No.99 of 2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A5: Copy of the order bearing F.No.C-18/11/40/08-MED-IV Part-I dated 12.1.2018 along with its covering letter.

Annexures filed by the applicant in OA 68/2018:

- Annexure A1: Copy of the order bearing No.W.17/II/1/N.S/2017/MED.VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A2: Copy of the office order No.99 of 2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A3: Copy of the order bearing F.No.C-18/11/40/08-MED-IV Part-I dated 12.1.2018 along with its covering letter dated 23.1.18.

Annexures filed by the applicant in OA 69/2018:

- Annexure A1: Copy of the OPD certificate along with the scan report dated 5.11.2015 of the applicant.
- Annexure A2: Copy of the order bearing No.W.17/II/1/N.S/2017/MED.VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A3: Copy of the office order No.99 of 2017 dated 30.11.2017 issued by the 2nd respondent.
- Annexure A4: Copy of the order bearing F.No.C-18/11/40/08-MED-IV Part-I dated 12.1.2018 along with its covering letter dated 23.1.18.

Annexures filed by the applicant in OA 71/2018:

- Annexure A1: Copy of the order.
- Annexure A2: Copy of the disability certificate.
- Annexure A3: Copy of the disability certificate of the husband.
- Annexure A4: Copy of the O.M.
- Annexure A5: Copy of the Marriage Certificate.
- Annexure A6: Copy of the application for transfer which is forwarded by covering letter dated 3.8.2015.
- Annexure A7: Copy of the relieving order from Peenya ESIC Hospital with direction to report at ESIC Hospital, Ezhukone, Kollam.
- Annexure A8: Copy of the order.
- Annexure A9: Copy of the Birth Certificate
- Annexure A10: Copy of the transfer order.

Annexures filed by the applicant in OA 72/2018:

- Annexure A1: Copy of sample advertisement issued by the respondent and published in the website.
- Annexure A2: Copy of the Policy issued along with the letter No.A33/12/2/2011-Med VI dated 27.2.2013 issued by the 1st respondent.
- Annexure A3: Copy of the Office Order No.23/2011 dated 16.6.2012 issued by ESIC Model Hospital, Hyderabad.
- Annexure A4: Copy of the seniority list dated 28.10.2016.
- Annexure A5: Copy of the Memorandum No.W-17/1/N.S./2017/Med-VI issued by the 2nd respondent.

- Annexure A6: Copy of the Circular No.A-22/15/01/IRT/2017 Med V dated 31.1.2017 issued by the 4th respondent.
- Annexure A7: Extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A9: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the first respondent.
- Annexure A10: Copy of the treatment Summary dated 27.3.2017.

Annexures filed by the applicant in OA 73/2018:

- Annexure A1: Copy of the releasing order from ESIC Hospital, Manesar dated 10.6.2013.
- Annexure A2: Copy of the medical certificate in respect of the applicant's father-in-law.
- Annexure A3: Copy of the Memorandum No.W-17/11/1/N.S./2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A4: Copy of the order No. W-17/11/1/N.S./2017/MED-VI dated 30.11.2017 as referred to in A3.
- Annexure A5: Copy of the representation dated 25.1.2018 submitted by the applicant to the 1st respondent.
- Annexure A6: Copy of the dependent card issued to the applicant.

Annexures filed by the applicant in OA 74/2018:

- Annexure A1: Copy of the releasing order from ESIC Hospital, Kollam dated 28.9.2016.
- Annexure A2: Copy of the medical certificate in respect of the applicant's father-in-law.
- Annexure A3: Copy of the Memorandum No.W-17/11/1/N.S./2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A4: Copy of the order No. W-17/11/1/N.S./2017/MED-VI dated 30.11.2017 as referred to in A3.
- Annexure A5: Copy of the representation dated 25.1.2018 submitted by the applicant to the 1st respondent.

Annexures filed by the applicant in OA 76/2018:

- Annexure A1: Copy of the releasing order from ESIC Hospital, Basaidarapur dated 8/9.11.2013.
- Annexure A2: Copy of the medical certificate in respect of the applicant's father-in-law.
- Annexure A3: Copy of the Memorandum No.W-17/11/1/N.S./2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A4: Copy of the order No. W-17/11/1/N.S./2017/MED-VI dated 30.11.2017 as referred to in A3.
- Annexure A5: Copy of the representation dated 25.1.2018 submitted by the applicant to the 1st respondent.
- Annexure A6: Copy of the medical records of the applicant's parents.
- Annexure A7: Copy of communication No.U-16/12/25/Misc/201/Med.II (Kerala) dated 30.1.2012 issued by the ESIC, New Delhi.

Annexures filed by the applicant in OA 80/2018:

- Annexure A1: Copy of the relieving order in respect of the applicant from ESIC Model Hospital, Bangalore dated 27.1.2015.
- Annexure A2: Copy of the medical certificate in respect of the applicant's mother.
- Annexure A3: Copy of the Memorandum No.W-17/11/1/N.S./2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A4: Copy of the order No. W-17/11/1/N.S./2017/MED-VI dated 30.11.2017 as referred to in A3.
- Annexure A5: Copy of the representation dated 25.1.2018 submitted by the applicant to the 1st respondent.
- Annexure A6: Copy of communication No.U-16/12/25/Misc/201/Med.II (Kerala) dated 30.1.2012 issued by the ESIC, New Delhi.

Annexures filed by the applicant in OA 82/2018:

- Annexure A1: Copy of the Office Order No.544 of 2015 dated 8.8.2015.
- Annexure A2: Copy of the Memorandum No.W-17/11/1/N.S./2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A3: Copy of the Hqrs. Office order No.99 of 2017 dated 30.11.2017.
- Annexure A4: Copy of the fee cards issued by the Infant Jesus Anglo-Indian Higher Secondary School, Tangasseri, Kollam.
- Annexure A5: Copy of the Memo No.EB(GI)/Overseer (E)/2017-18/676 dated 23.9.2017.
- Annexure A6: Copy of the representation dated 25.1.2018.
- Annexure A7: Copy of the Office Memorandum dated 30.9.2009 issued by the Govt of India, Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training).

Annexures filed by the applicant in OA 83/2018:

- Annexure A1: Copy of the Office Order No.1105 of 2013 dated 23.12.2013.
- Annexure A2: Copy of the Memorandum No.W-17/11/1/N.S./2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A3: Copy of the Hqrs. Office order No.99 of 2017 dated 30.11.2017.
- Annexure A4: Copy of the Medical Certificate issued by Dr.Jayachandran N, Consultant in Orthopaedics, Taluk Hospital, Neyyattinkara.
- Annexure A5: Copy of the medical records issued by the Sree Chitra Tirunal Institute for Medical Science and Technology, Thiruvananthapuram.
- Annexure A6: Copy of the discharge summary issued by the Lords Hospital, Thiruvananthapuram dated 19.1.2018.
- Annexure A7: Copy of the representation of the applicant to the 2nd respondent dated 26.1.2018.

Annexures filed by the applicant in OA 84/2018:

- Annexure A1: Copy of sample advertisement issued by the 1st respondent and published in the website.
- Annexure A2: Copy of the Policy issued along with the letter No.A33/12/2/2011-Med VI dated 27.2.2013 issued by the 1st respondent.
- Annexure A3: Copy of the seniority list dated 28.10.2016.
- Annexure A4: Copy of the Memorandum No.W-17/1/N.S./2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A5: Copy of the Circular No.A-12/19/1/Staff position/2011-Medical VI

- dated 6.7.2017 issued by the 2nd respondent.
- Annexure A6: Extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the first respondent.
- Annexure A9: Copy of the Medical Certificate dated 25.1.2018 issued by Dr.Tity Chacko, Lakshmi Hospital.
- Annexure A10: Copy of the medical certificate dated 20.10.2015 issued by Govt Medical College Hospital, Thrissur.

Annexures filed by the applicant in OA 85/2018:

- Annexure A1: Copy of sample advertisement issued by the 1st respondent and published in the website.
- Annexure A2: Copy of the Policy issued along with the letter No.A33/12/2/2011-Med VI dated 27.2.2013 issued by the 1st respondent.
- Annexure A3: Copy of the seniority list dated 28.10.2016.
- Annexure A4: Copy of the Memorandum No.W-17/1/N.S./2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A5: Copy of the Circular No.A-12/19/1/Staff position/2011-Medical VI dated 6.7.2017 issued by the 2nd respondent.
- Annexure A6: Extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the first respondent.

Annexures filed by the applicant in OA 86/2018:

- Annexure A1: Memo No.142/A/12/16/03/2011/2/Staff Nurse dated 29.3.2011 issued by the Medical Superintendent ESIC Model Hospital, Baddi, Himachal Pradesh.
- Annexure A2: Copy of sample advertisement issued by the 1st respondent and published in the website.
- Annexure A3: Copy of the Policy issued along with the letter No.A33/12/2/2011-Med VI dated 27.2.2013 issued by the 1st respondent.
- Annexure A4: Copy of the seniority list dated 28.10.2016.
- Annexure A5: Copy of the Memorandum No.W-17/1/N.S./2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A6: Copy of the Circular No.A-12/19/1/Staff position/2011-Medical VI dated 6.7.2017 issued by the 2nd respondent.
- Annexure A7: Extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A9: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the first respondent.
- Annexure A10: Copy of the letter issued by Dr.Dixon of ESIC Hospital, Ezhukone to the Neuro Physician of ESIC Hospital, Asramam.

Annexures filed by the applicants in OA 87/2018:

- Annexure A1: Copy of the Memo No.W-17/11/N.S./2017/Med.VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A2: Copy of the Office Order No.130 of 2013 dated 8.3.2013 issued by the respondents.
- Annexure A3: Copy of the office order No.542/A/22/14/MHA/06/Adm dated 27.7.2013.
- Annexure A4: Copy of the office order No.423 of 2014 dated 28.8.2014 issued by the Director (Med. Admn)
- Annexure A5: Copy of the order No.A11/11/12/2016-Med.V dated 1.7.2016 issued by the 1st respondent.
- Annexure A6: Copy of the strength of Nursing Staff as on 11.0.2017 maintained by the respondents.
- Annexure A7: Copy of the office order No.240/2017 and office order No.348/2017 issued by the Asst. Director, ESIC Model hospital, Rajaji Nagar, Bangalore.

Annexures filed by the applicant in OA 89/2018:

- Annexure A1: Copy of sample advertisement issued by the 1st respondent and published in the website.
- Annexure A2: Copy of the Policy issued along with the letter No.A33/12/2/2011-Med VI dated 27.2.2013 issued by the 1st respondent.
- Annexure A3: Copy of the office order No.832/2013 dated 30.12.2013.
- Annexure A4: Copy of the seniority list dated 28.10.2016.
- Annexure A5: Copy of the Memorandum No.W-17/1/N.S./2017/Med-VI issued by the 2nd respondent.
- Annexure A6: Copy of the Circular No.A-12/19/1/Staff position/2011-Medical VI dated 6.7.2017 issued by the 2nd respondent.
- Annexure A7: Extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A9: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the first respondent.

Annexures filed by the applicant in OA 90/2018:

- Annexure A1: Copy of the Relieving Order No.522-A/11/22/11/ESIC/NH/2010-Admn.II dated 18.3.2015 issued by the Assistant Director of the ESIC MH, Nacharam, Hyderabad to the applicant.
- Annexure A2: Copy of the Relieving Order No.522-A/11/22/11/ESIC/NH/2010-Admn.II dated 18.3.2015 issued by the Assistant Director of the ESIC MH, Nacharam, Hyderabad to the applicant.
- Annexure A3: Copy of the letter No.061/Gen/CPC/C dated 6.1.2014 issued by the Officer Commanding, 'C' Company of the 11 Rashtriya Rifles (DOGRA) to the 2nd respondent.
- Annexure A3(a): Copy of the letter No.061/Gen/CPC/C dated 4.2.2015 issued by the Officer Commanding, 'C', Company of the 11 Rashtriya Rifles (DOGRA) to the 2nd respondent.
- Annexure A4: Copy of the relevant pages of the Medical Record Book maintained for Mr.N.K.Saseendran, the father-in-law of the applicant.
- Annexure A6: Copy of the order No.W-17/11/1/N.S/2017/Med.VI dated 30.11.2017

- as referred to in Annexure A4.
- Annexure A7: Copy of the order No.522-A/12/12/2007/Admn dated 23.12.2014 issued on behalf of Medical Superintendent, Nacharam, Hyderabad.
- Annexure A8: Copy of the representation dated 25.1.2018 submitted by the applicant before the 1st respondent.
- Annexure A9: Copy of the Dependent Identity Card No.01/SB/61/16 issued to the applicant.

Annexures filed by the applicant in OA 91/2018:

- Annexure A1: Copy of the offer of appointment issued as per order No.111-A-12/16/01/Rectt.S.N./2011 E-I(M) dated 3.5.2011 issued on behalf of Director (Medical) Delhi, ESIC.
- Annexure A2: Copy of the office order No.169 of 2014 dated 24.10.2014 issued by the Deputy Director (ADM) of the ESIC, MSH, Asramam, Kollam to the applicant.
- Annexure A3: Copy of the relevant pages of the Medical Record Book maintained for Smt.Usha, the unmarried sister-in-law of the applicant.
- Annexure A4: Copy of the order No.W-17/II/1/N.S/2017/Med.VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A5: Copy of the order No.W-17/11/1/N.S/20178/Med.VI dated 30.11.2017 as referred to in Annexure A3.
- Annexure A6: Copy of the transfer policy of the ESIC released as per order No.A-33/12/2/2011-Med.VI dated 27.2.2013.
- Annexure A7: Copy of the representation dated 25.1.2018 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 92/2018:

- Annexure A1: Copy of inter region transfer policy along with the undertaking .
- Annexure A2: Copy of the order No.W-17/11/1/N.S/2017/Med.VI dated 23.1.2018.
- Annexure A3: Copy of the letter issued to the Medical Superintendent ESIC Hospital Asramam.
- Annexure A4: Copy of the Letter No.542/A/33/12/MH/14/Adm dated 17.06.2015.
- Annexure A5: Copy of the Circular dated 06.07.2017.
- Annexure A6: Copy of the order No. A11/11/12/2016-Med.VI dated 1.07.2016.
- Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation.
- Annexure A8: Copy of the representation dated 23.01.2018 which was sent on 24.01.2018.

Annexures filed by the applicant in OA 93/2018:

- Annexure A1: Copy of sample advertisement issued by the 1st respondent and published in the website.
- Annexure A2: Copy of the Policy issued along with the letter No.A33/12/2/2011-Med VI dated 27.2.2013 issued by the 1st respondent.
- Annexure A3: Copy of the seniority list dated 28.10.2016.
- Annexure A4: Copy of the Memorandum No.W-17/1/N.S./2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A5: Copy of the Circular No. A-12/19/1/Staff position/2011-Medical VI dated 6.7.2017 issued by the 2nd respondent.
- Annexure A6: Extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.

- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the first respondent.

Annexures filed by the applicant in OA 94/2018:

- Annexure A1: Copy of sample advertisement issued by the 1st respondent and published in the website.
- Annexure A2: Copy of the Policy issued along with the letter No.A33/12/2/2011-Med VI dated 27.2.2013 issued by the 1st respondent.
- Annexure A3: Copy of the Memorandum No.W-17/1/N.S./2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A4: Copy of the Circular No.A-12/19/1/Staff position/2011-Medical VI dated 6.7.2017 issued by the 2nd respondent.
- Annexure A5: Extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A6: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the first respondent.

Annexures filed by the applicant in OA 95/2018:

- Annexure A1: Copy of sample advertisement issued by the 1st respondent and published in the website.
- Annexure A2: Copy of the Policy issued along with the letter No.A33/12/2/2011-Med VI dated 27.2.2013 issued by the 1st respondent.
- Annexure A3: Copy of the seniority list dated 28.10.2016.
- Annexure A4: Copy of the Memorandum No.W-17/1/N.S./2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A5: Copy of the Circular No.A-12/19/1/Staff position/2011-Medical VI dated 6.7.2017 issued by the 2nd respondent.
- Annexure A6: Extract of the advertisement dated 3.12.2015 issued by the Medical Superintendent, ESIC Model Hospital, Rajaji Nagar, Bangalore.
- Annexure A7: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 11.8.2015 issued by the 1st respondent.
- Annexure A8: Copy of the letter No.Z-17/11/1/2008-Med.VI dated 29.9.2016 issued by the first respondent.

Annexures filed by the applicant in OA 96/2018:

- Annexure A1: Copy of the Memorandum No.W-17/11/N.S/2017/Med.VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A2: Copy of the IRT Policy issued by letter No.A33/12/2/2011-Med VI dated 27.2.2013 of the 2nd respondent.
- Annexure A3: Copy of the order No.544/A/22/15(2)/EHP/11/Admin dated 7.10.2016 issued on behalf of the 3rd respondent.
- Annexure A4: Copy of the order No.A11/11/12/2016-Med.V dated 1.7.2016 issued by the 1st respondent.
- Annexure A5: Copy of the strength of Nursing Staff as on 11.10.2017 maintained by the respondents.

Annexure A6: Copy of the office order No.240/2017 and office order No.348/2017 issued by the Asst. Director, ESIC Model Hospital, Rajaji Nagar, Bangalore.

Annexures filed by the applicant in OA 97/2018:

Annexure A1: Copy of Inter region transfer policy along with the undertaking.
 Annexure A2: Copy of the order No.W-17/11/1/N.S./2017/Med.-VI dated 23.1.2018.
 Annexure A3: Copy of the letter issued to the Medical Superintendent ESIC Hospital Asramam.
 Annexure A4: Copy of the letter No.542/A/33/12/MH/14/Adm dated 17.6.2015.
 Annexure A5: Copy of the Circular dated 6.7.2017.
 Annexure A6: Copy of the order No.A11/11/12/2016-Med.VI dated 1.7.2016.
 Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation.
 Annexure A8: Copy of the communication dated 25.4.2012 issued by the Medical Board.
 Annexure A9: Copy of the Office Memorandum dated 10.5.1990 issued by Ministry of Personnel, Public Grievances & Pensions.

Annexures filed by the applicant in OA 98/2018:

Annexure A1: Copy of Inter region transfer policy along with the undertaking.
 Annexure A2: Copy of the order No.W-17/11/1/N.S./2017/Med.-VI dated 23.1.2018.
 Annexure A3: Copy of the letter issued to the Medical Superintendent ESIC Hospital Asramam.
 Annexure A4: Copy of the letter No.542/A/33/12/MH/14/Adm dated 17.6.2015.
 Annexure A5: Copy of the Circular dated 6.7.2017.
 Annexure A6: Copy of the order No.A11/11/12/2016-Med.VI dated 1.7.2016.
 Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation.

Annexures filed by the applicant in OA 99/2018:

Annexure A1: Copy of the order of appointment dated 7.12.2009.
 Annexure A2: Copy of the form of the undertaking submitted by the applicant to the respondents.
 Annexure A3: Copy of the order of transfer issued to the applicant on 4.4.2016.
 Annexure A4: Copy of the transfer order No.W/17/11/I.N.S/2017/Med.VI issued to the applicant on 23.1.2018.

Annexures filed by the applicant in OA 100/2018:

Annexure A1: Copy of the order of appointment dated 9.6.2011.
 Annexure A2: Copy of the form of the undertaking submitted by the applicant to the respondents.
 Annexure A3: Copy of the order of transfer issued to the applicant on 29.9.2014.
 Annexure A4: Copy of the transfer order issued to the applicant on 23.1.2018.

Annexures filed by the applicant in OA 101/2018:

- Annexure A1: Copy of the order of appointment dated 21.11.2009.
Annexure A2: Copy of the form of the undertaking submitted by the applicant to the respondents.
Annexure A3: Copy of the order of transfer issued to the applicant on 30.4.2016.
Annexure A4: Copy of the transfer order issued to the applicant on 23.1.2018.

Annexures filed by the applicant in OA 102/2018:

- Annexure A1: Copy of the order of appointment dated 21.11.2009.
Annexure A2: Copy of the form of the undertaking submitted by the applicant to the respondents.
Annexure A3: Copy of the order of transfer issued to the applicant on 8.8.2016.
Annexure A4: Copy of the transfer order issued to the applicant on 23.1.2018.

Annexures filed by the applicant in OA 103/2018:

- Annexure A1: Copy of the letter dated 17.9.2014 showing the applicant's acceptance of the transfer.
Annexure A2: Copy of the form of the undertaking submitted by the applicant to the respondents.
Annexure A3: Copy of the transfer order issued to the applicant on 23.1.2018.

Annexures filed by the applicant in OA 104/2018:

- Annexure A1: Copy of the appointment order of the applicant dated 20.4.2011.
Annexure A2: Copy of the form of the undertaking submitted by the applicant to the respondents.
Annexure A3: Copy of the transfer order dated 27.9.2014.
Annexure A4: Copy of the transfer order issued to the applicant on 23.1.2018.

Annexures filed by the applicant in OA 105/2018:

- Annexure A1: Copy of the appointment order of the applicant dated 21.6.2011.
Annexure A2: Copy of the form of the undertaking submitted by the applicant to the respondents.
Annexure A3: Copy of the transfer order issued to the applicant on 29.9.2014.
Annexure A4: Copy of the transfer order issued to the applicant on 23.1.2018.

Annexures filed by the applicant in OA 106/2018:

- Annexure A1: Copy of the form of the undertaking submitted by the applicant to the respondents.
Annexure A2: Copy of the transfer order issued to the applicant on 23.1.2018.

Annexures filed by the applicant in OA 109/2018:

- Annexure A1: Copy of the appointment order dated 3.6.2011 issued by the Deputy Director (Administration), ESI Corporation, New Delhi.
- Annexure A2: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013.
- Annexure A3: Copy of the order dated 4.3.2014 issued by the Joint Director, ESI Corporation, New Delhi transferring the applicant to Kollam.
- Annexure A4: Copy of the order dated 4.3.2014 issued by the Deputy Director (Administration), ESI Corporation, New Delhi relieving the applicant from Noida for joining at Kollam.
- Annexure A5: Copy of the office order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A6: Copy of the Disability Certificate issued by the District Hospital, Kollam dated 11.1.2013.
- Annexure A7: Copy of the Office Memorandum dated 6.6.2014 issued by the Ministry of Personnel, Govt of India.
- Annexure A8: Copy of the marriage certificate issued by the Neduvathoor Grama Panchayat.
- Annexure A9: Copy of the representation dated 27.1.2018 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 110/2018:

- Annexure A1: Copy of the identity card issued by the Social Welfare Department of the Government of Kerala.
- Annexure A2: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013.
- Annexure A3: Copy of the certificate of appointment of Legal Guardian dated 5.10.2015 issued by the National Trust for Welfare of Persons with Autism.
- Annexure A4: Copy of the office memorandum dated 6.6.2014 issued by the Ministry of Personnel, Government of India.
- Annexure A5: Copy of the office order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A6: Copy of the representation dated 25.1.2018 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 111/2018:

- Annexure A1: Copy of the appointment order dated 3.6.2011 issued by the Deputy Director (Administration), ESI Scheme Dispensary Complex, Tilak Vihar, New Delhi.
- Annexure A2: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013.
- Annexure A3: Copy of the order dated 30.8.2014 posting the applicant in ESIC Hospital, Paripally.
- Annexure A4: Copy of the order issued by the Deputy Assistant Director (Admn), ESI Corporation, New Delhi showing the acceptance of the applicant for IRT.
- Annexure A5: Copy of the office order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A6: Copy of the office memorandum dated 30.9.2009 issued by the

- Ministry of Personnel, Government of India.
- Annexure A7: Copy of the Certificate of marriage of the applicant issued by the Guruvayur Municipality.
- Annexure A8: Copy of the Birth Certificate of the daughter of the applicant.
- Annexure A9: Copy of the representation dated 25.1.2018 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 113/2018:

- Annexure A1: Copy of the appointment order dated 12.6.2009 issued by the Assistant Director (Administration), ESI Scheme Dispensary Complex, Tilak Vihar, New Delhi.
- Annexure A2: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013.
- Annexure A3: Copy of the order dated 17.8.2011 issued by the Assistant Director, ESI Corporation, New Delhi declaring probation of the applicant.
- Annexure A4: Copy of the order dated 12.9.2013 issued by the Deputy Director (Admn), ESI Corporation, New Delhi promoting the applicant as Senior Staff Nurse.
- Annexure A5: Copy of the office order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018 issued by the 2nd respondent.
- Annexure A6: Copy of the representation dated 27.1.2018 submitted by the applicant before the 1st respondent.

Annexures filed by the applicant in OA 117/2018:

- Annexure A1: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013 along with the undertaking.
- Annexure A2: Copy of the order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018.
- Annexure A3: Copy of the letter No.U-16/12/25/Misc./201/Med.II (Kerala) dated 30.1.2012 issued to the Medical Superintendent ESIC Hospital Asramam.
- Annexure A4: Copy of the letter No.542/A/33/12/MH/14/Adm dated 17.6.2015.
- Annexure A5: Copy of the circular No.A-12/19/1Staff Position/2011-Medical VI dated 6.7.2017.
- Annexure A6: Copy of the order No.A11/11/12/2016-Med.VI dated 1.7.2016.
- Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation vide order No.542/A/24/13/MHA/15(Adm).
- Annexure A8: Copy of the medical certificate dated 18.9.2017 issued to the wife of the applicant.

Annexures filed by the applicant in OA 118/2018:

- Annexure A1: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013 along with the undertaking.
- Annexure A2: Copy of the order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018.
- Annexure A3: Copy of the letter No.U-16/12/25/Misc./201/Med.II (Kerala) dated 30.1.2012 issued to the Medical Superintendent ESIC Hospital Asramam.

- Annexure A4: Copy of the letter No.542/A/33/12/MH/14/Adm dated 17.6.2015.
 Annexure A5: Copy of the circular No.A-12/19/1Staff Position/2011-Medical VI dated 6.7.2017.
 Annexure A6: Copy of the order No.A11/11/12/2016-Med.VI dated 1.7.2016.
 Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation vide order No.542/A/24/13/MHA/15(Adm).

Annexures filed by the applicant in OA 119/2018:

- Annexure A1: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013 along with the undertaking.
 Annexure A2: Copy of the order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018.
 Annexure A3: Copy of the letter No.U-16/12/25/Misc./201/Med.II (Kerala) dated 30.1.2012 issued to the Medical Superintendent ESIC Hospital Asramam.
 Annexure A4: Copy of the letter No.542/A/33/12/MH/14/Adm dated 17.6.2015.
 Annexure A5: Copy of the circular No.A-12/19/1Staff Position/2011-Medical VI dated 6.7.2017.
 Annexure A6: Copy of the order No.A11/11/12/2016-Med.VI dated 1.7.2016.
 Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation vide order No.542/A/24/13/MHA/15(Adm).

Annexures filed by the applicant in OA 120/2018:

- Annexure A1: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013 along with the undertaking.
 Annexure A2: Copy of the order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018.
 Annexure A3: Copy of the letter No.U-16/12/25/Misc./201/Med.II (Kerala) dated 30.1.2012 issued to the Medical Superintendent ESIC Hospital Asramam.
 Annexure A4: Copy of the letter No.542/A/33/12/MH/14/Adm dated 17.6.2015.
 Annexure A5: Copy of the circular No.A-12/19/1Staff Position/2011-Medical VI dated 6.7.2017.
 Annexure A6: Copy of the order No.A11/11/12/2016-Med.VI dated 1.7.2016.
 Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation vide order No.542/A/24/13/MHA/15(Adm).

Annexures filed by the applicant in OA 121/2018:

- Annexure A1: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013 along with the undertaking.
 Annexure A2: Copy of the order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018.
 Annexure A3: Copy of the letter No.U-16/12/25/Misc./201/Med.II (Kerala) dated 30.1.2012 issued to the Medical Superintendent ESIC Hospital Asramam.
 Annexure A4: Copy of the letter No.542/A/33/12/MH/14/Adm dated 17.6.2015.
 Annexure A5: Copy of the circular No.A-12/19/1Staff Position/2011-Medical VI dated 6.7.2017.

- Annexure A6: Copy of the order No.A11/11/12/2016-Med.VI dated 1.7.2016.
 Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation vide order No.542/A/24/13/MHA/15(Adm).

Annexures filed by the applicant in OA 122/2018:

- Annexure A1: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013 along with the undertaking.
 Annexure A2: Copy of the order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018.
 Annexure A3: Copy of the letter No.U-16/12/25/Misc./201/Med.II (Kerala) dated 30.1.2012 issued to the Medical Superintendent ESIC Hospital Asramam.
 Annexure A4: Copy of the letter No.542/A/33/12/MH/14/Adm dated 17.6.2015.
 Annexure A5: Copy of the circular No.A-12/19/1Staff Position/2011-Medical VI dated 6.7.2017.
 Annexure A6: Copy of the order No.A11/11/12/2016-Med.VI dated 1.7.2016.
 Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation vide order No.542/A/24/13/MHA/15(Adm).
 Annexure A8: Copy of the Medical Certificate No.AIMS/Gastro/RJ/161/2014 dated 23.4.2014 issued by the Amrita Institute of Medical Sciences.

Annexures filed by the applicant in OA 129/2018:

- Annexure A1: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013 along with the undertaking.
 Annexure A2: Copy of the order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018.
 Annexure A3: Copy of the letter No.U-16/12/25/Misc./201/Med.II (Kerala) dated 30.1.2012 issued to the Medical Superintendent ESIC Hospital Asramam.
 Annexure A4: Copy of the letter No.542/A/33/12/MH/14/Adm dated 17.6.2015.
 Annexure A5: Copy of the circular No.A-12/19/1Staff Position/2011-Medical VI dated 6.7.2017.
 Annexure A6: Copy of the order No.A11/11/12/2016-Med.VI dated 1.7.2016.
 Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation vide order No.542/A/24/13/MHA/15(Adm).

Annexures filed by the applicant in OA 130/2018:

- Annexure A1: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013 along with the undertaking.
 Annexure A2: Copy of the order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018.
 Annexure A3: Copy of the letter No.U-16/12/25/Misc./201/Med.II (Kerala) dated 30.1.2012 issued to the Medical Superintendent ESIC Hospital Asramam.
 Annexure A4: Copy of the letter No.542/A/33/12/MH/14/Adm dated 17.6.2015.
 Annexure A5: Copy of the circular No.A-12/19/1Staff Position/2011-Medical VI dated 6.7.2017.
 Annexure A6: Copy of the order No.A11/11/12/2016-Med.VI dated 1.7.2016.
 Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation vide order No.542/A/24/13/MHA/15(Adm).

Annexures filed by the applicant in OA 131/2018:

- Annexure A1: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013 along with the undertaking.
- Annexure A2: Copy of the order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018.
- Annexure A3: Copy of the letter No.U-16/12/25/Misc./201/Med.II (Kerala) dated 30.1.2012 issued to the Medical Superintendent ESIC Hospital Asramam.
- Annexure A4: Copy of the letter No.542/A/33/12/MH/14/Adm dated 17.6.2015.
- Annexure A5: Copy of the circular No.A-12/19/1Staff Position/2011-Medical VI dated 6.7.2017.
- Annexure A6: Copy of the order No.A11/11/12/2016-Med.VI dated 1.7.2016.
- Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation vide order No.542/A/24/13/MHA/15(Adm).

Annexures filed by the applicant in OA 133/2018:

- Annexure A1: Copy of Inter region transfer policy issued by the ESI Corporation as Order No.A-33/12/2/2011 Med VI dated 27.2.2013 along with the undertaking.
- Annexure A2: Copy of the order No.W-17/11/1/N.S/2017/Med-VI dated 23.1.2018.
- Annexure A3: Copy of the letter No.U-16/12/25/Misc./201/Med.II (Kerala) dated 30.1.2012 issued to the Medical Superintendent ESIC Hospital Asramam.
- Annexure A4: Copy of the letter No.542/A/33/12/MH/14/Adm dated 17.6.2015.
- Annexure A5: Copy of the circular No.A-12/19/1Staff Position/2011-Medical VI dated 6.7.2017.
- Annexure A6: Copy of the order No.A11/11/12/2016-Med.VI dated 1.7.2016.
- Annexure A7: Copy of the seniority list dated 7.2.2017 issued by the Corporation vide order No.542/A/24/13/MHA/15(Adm).